



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2019 TO 03-05-2019, (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/285/2018	SMTI KALPANA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	SC, SEC. EDU. MR. B GOGOI SC, FINANCE DEPTT.
2	WP(C)/549/2019	THE UNION OF INDIA AND 4 ORS. Versus A. SAIBABA	MR S CHAKRABORTY SC, RAILWAY	
ORDERS				
3	PIL/52/2018	SHRI RAM VEO Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. S N TAMULI MS. A BEGUM	MR D K MEDHI (R7) GA, ARUNACHAL
4	PIL/58/2018	PRASANTA KUMAR DUTTA Versus NORTH EASTERN ELECTRIC POWER CORPORATION AND 4 ORS.	PETITIONER IN PERSON	GA, ASSAM MR D SENAPATI (R1) MS. S. TODI (R1) SC, REVENUE
5	WITH PIL/60/2018	BOBRUBAHAN SAIKIA Versus THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI (R1-R3) MR D SENAPATI (R1-R3) MS. S. TODI (R1-R3) SC, NEEP CO. MR. M SAHEWALLA (R1- R3) SC, FOREST
6	Cont.Cas(C)/72/2018 (PERSONAL APPEARANCE), FIXED	RANGAGORAH FISHERMEN CO- OPERATIVE SOCIETY LTD Versus LAYA MADDURI AND ANR	MR. A SHARMA MR H GUPTA MS. R M SARMAH	MR D DAS, SR.ADV. MR. J I BORBHUIYA (R2) MR S KHOUND MR. L MOHAN (R2) MR. L MOHAN (R2) MR. K H CHOUDHURY

7	Cont.Cas(C)/318/2018	MITON KANTI NATH Versus KANAK CHANDRA SARMA, A.C.S. AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	MR. M BHAGABATI (R1-R3) MR. S S ROY (R4 & R5) MR. S BORTHAKUR (R4 & R5) MS G BORA (R1-R3) MS. S KAKATI (R5) MS. B TALUKDAR (R2, R3) MR. B KONWAR (R1-R3)
8	WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	
	WITH			
9	WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	
10	PIL(Suo Moto)/1/2019	XXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MS. S KANUNGOE (R5) MR. D MAZUMDAR (R5)
11	PIL/6/2019	SAMSUL ISLAM MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, FOREST
12	I.A.(Civil)/148/2019 in WA/305900/2017	THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY and ANR. Versus ARUP BHATTACHARJEE	MR. S P CHOUDHURY MR. A S DHILLON	DR. J L SARKAR (R1) MR. S. C. KEYAL (R-2) ASSTT.S.G.I. MS. S NATH (R1) MR G J SHARMA (R1)
	WITH WA/305900/2017 (Filing Number)	THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY and ANR. Versus ARUP BHATTACHARJEE	MR.S P CHOUDHURY MR.A S DHILLON	
13	I.A.(Civil)/364/2019 in WA/12132/2018	SMTI MADHUMITA MUKHERJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MRS M BARMAN	SC, SEC. EDU.
	WITH WA/12132/2018 (Filing Number)	SMTI MADHUMITA MUKHERJEE Versus THE STATE OF ASSAM AND 3 ORS		

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI

COURT NO: 2

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 55 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3271/2018 FIXED in WP(C)/2126/2017	UNITED BANK OF INDIA Versus SRI SREEDAM BENARJEE AND 2 ORS.	MR. S CHAMARIA MR. D SARMAH MR. M PHUKAN MR. M ALI MR. S CHANDA	MR. S K BARKATAKI
	WITH WP(C)/2126/2017	SREEDAM BENARJEE Versus UNITED BANK OF INDIA and 4 ORS.	MR.S K BARKATAKI MS.P BARUAH MS.M BARUAH MS.B SHARMA MR.D K NATH	
2	I.A.(Civil)/4258/2018 FIXED in WP(C)/4757/2018	NATIONAL SMALL INDUSTRIES CORPORATION AND 5 ORS. Versus M/S. P. DAS AND COMPANY AND 3 ORS.	MR. M CHOUDHURY MR. M MAHANTA MR. V A CHOWDHURY MR. P K MUNIR	MR. S C KEYAL (ASSTT.S.G.I.) MR D SENAPATI
	WITH WP(C)/4757/2018	M/S. P. DAS AND COMPANY Versus THE UNION OF INDIA AND 8 ORS.	MR G N SAHEWALLA MR P DEKA MR D SENAPATI MS. S. TODI MR. M SAHEWALLA	MR A D CHOUDHURY (R2- R7) MR. M MAHANTA (R2-R7) MR. P K MUNIR (R2-R7) MR. D CHOUDHURY (R2- R7) MR. V A CHOWDHURY (R2- R7) ASSTT.S.G.I. MR. M CHOWDHURY (R2- R7)
ORDER NO STEPS				
3	WP(C)/5993/2016	SAMSUL HAQUE and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND	GA, ASSAM

ADMISSION

4	WP(C)/2866/2013	JUFIUL HUDA Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.J HUDA MS.S SULTANA	GA, ASSAM MR.D K DAS MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MS.P BHUYAN MR.S B SARMA
5	WP(C)/2993/2013	SASHI MOHAN SARKAR Versus THE ASSAM STATE ELECTRICITY BOARD and 4 ORS	MR.A R SIKDAR MR.N AHMED MR.M AHMED MR.M H TALUKDAR	GA, ASSAM SC, A S E B
6	WP(C)/6292/2013 WP(C) 5838/2013(D/O)	M/S FUEL SOURCES INDIA PVT. LTD. Versus THE UNION OF INDIA and 3 ORS	MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI	MR.A K SARKAR MR B N GOGOI SC, NF RLY
7	WP(C)/1835/2014 B/O	SMTI JANAKI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM MR.B PRASAD MR.A TALUKDAR SC, APDCL MR.J P DAS MR.K K KALITA MR.K MEDHI MR.B R DAS
8	WP(C)/1840/2014	SMTI GALANI PATTOR Versus THE STATE OF ASSAM AND 4 ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	GA, ASSAM C.G.C. MS.B SARMA(R-2&4) ASSTT.S.G.I.
9	WP(C)/2784/2014	ARDHENDU NATH CHACKRABORTY Versus THE STATE OF ASSAM AND 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	GA, ASSAM MR.A K SARMA MR.H J TAMULI MS.P BORTHAKUR
10	WP(C)/6636/2014 FIXED	THULUNGA BORO Versus BODOLAND TERRITORIAL COUNCIL and 5 ORS.	MR.M SARANIA MR.S U AHMED MS.C DAS	MR.J I BORBHUIYA MR.A K BHUYAN SC, P H E SC, BTC
	WITH			
11	WP(C)/6625/2014	M/S N.A. ENTERPRISE Versus BODOLAND TERRITORIAL COUNCIL and 5 ORS.	MR.M SARANIA MR.S U AHMED MS.B DAS MS.M GOSWAMI	MR.J I BORBHUIYA MR.A K BHUYAN SC, BTC SC, P H E
	WITH			
12	WP(C)/6629/2014	DIGEN BORO Versus BODOLAND TERRITIROAL COUNCIL and 5 ORS.	MR.M SARANIA MR.S U AHMED MR.C DAS	MR.J I BORBHUIYA MR.A K BHUYAN SC, P H E SC, BTC
	WITH			
13	WP(C)/6637/2014	PRACHURJYA DAS Versus BODOLAND TERRITORIAL COUNCIL and 5 ORS.	MR.M SARANIA MR.S U AHMED MS.C DAS MS.M GOSWAMI	MR.J I BORBHUIYA MR.A K BHUYAN SC, P H E SC, BTC
14	WP(C)/5733/2015	ARUN CHANDRA BRAHMA and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P KATAKI MS.M GOGOI MS.R BEGUM	GA, ASSAM
15	WP(C)/3812/2016	PRANAB KR. MAZUMDAR Versus STATE BANK OF INDIA and 5 ORS.	MR.B CHAKRABORTY MR.S CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR. M SARMA (R-6)
16	WP(C)/1567/2017	CHANDRA NATH MAZUMDER Versus THE STATE OF ASSAM and 3 ORS.	MR. J C CHAUDHURY MR.J CHOUDHURY MR.G SARMA MR.M ALI MR S P PAUL	GA, ASSAM MR. D NATH SC, ELECTION COMMISSION.
17	WP(C)/385/2018	SRI NRIPEN BURAGOHAIN Versus THE STATE OF ASSAM	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM
18	WP(C)/1052/2018	FAKAR UDDIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM AND 38 ORS.	MR B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM

19	WP(C)/4822/2018	DIMBESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M CHOUDHURY MS. S MAHANTA MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	GA, ASSAM SC, AFDC
	WITH			
20	WP(C)/6022/2018	GOLAP HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. M CHOUDHURY (R5) MR. M MAHANTA (R5) MR. P K MUNIR (R5) MR. V A CHOWDHURY (R5) SC, AFDC
21	WP(C)/5227/2018 FIXED	ABDUL KAYUM MAZUMDER AND 34 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM MS. V L SINGH(SC, PWD(NH)) MRS. A GAYAN (CGC, R2) MR. C BARUAH ASSTT.S.G.I.
22	WP(C)/8710/2018 FIXED	PURNIMA SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR P K SINGHA MR D K MEDHI	GA, ASSAM SC, REVENUE
23	WP(C)/8743/2018 FIXED	TAPON BORAH Versus THE UNION OF INDIA AND 5 ORS.	MRS N BARUAH	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/8868/2018 FIXED	BIPUL RAI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH MS S SENGUPTA	SC, IRRIGATION
25	WP(C)/8882/2018 FIXED	MUKTESWAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH MS S SENGUPTA	SC, IRRIGATION
26	WP(C)/363/2019 FIXED	BIPUL KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	GA, ASSAM SC, REVENUE
27	WP(C)/924/2019 FIXED	NIDHI CREATIVE INFRASTRUCTURE (P) LTD Versus THE UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	SC, RAILWAY
ORDERS				
28	WP(C)/6143/2014	SAYED RUBUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.D CHOUDHURY MR.B SINHA	DR.B AHMED SC, IRRIGATION
29	WP(C)/2392/2016 FIXED	DHIRENDRA DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR.G Z AHMED MR.A A HUSSAIN	GA, ASSAM SC, IRRIGATION SC, ECI
30	WP(C)/5987/2016	MD. HAZARAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS. F BEGUM	GA, ASSAM
31	WP(C)/7021/2016	FOYAZ UDDIN and 7 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM
32	WP(C)/7066/2016	DINESH KUMAR SOOD Versus THE ASSAM STATE TRANSPORT CORPORATION and 3 ORS.	MR.A K PURKAYASTHA MR.D BARUAH MR.S SHARMA MR.N N UPADHAYA	SC, A S T C
33	WP(C)/7157/2016	NIPEN DAIMARY and ANR. Versus STATE OF ASSAM and ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	GA, ASSAM MR.P CHOUDHURY(R- 4&5) MS.S KHANIKAR(R- 4&5)

34	WP(C)/1282/2017	M/S BORUAH AND CO. PVT. LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM SC, NHAI M CHOUDHURY M CHOUDHURY MRSR BORAH ASSTT.S.G.I.
	WITH			
35	WP(C)/1195/2017	MOHAN CHANDRA DEKA Versus THE UNION OF INDIA and ANR.	MR.S BANIK MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MRSR BORASC, N.H.A.I.
36	WP(C)/1357/2017	JAGADISH CH. DAS Versus THE UNION OF INDIA and 6 ORS.	MR.S K GHOSH MS.F AHMED	MR.D K DASR-7 MS.P BHUYAN(R-7) SC, IOC ASSTT.S.G.I.
37	WP(C)/1878/2017	ASITPUR TEA ESTATE Versus THE STATE OF ASSAM and 8 ORS.	MR.M B U AHMED MRS.S BORA	GA, ASSAM
38	WP(C)/3027/2017 FIXED	DIPEN CHANDRA DAS and 9 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M BHAGABATI DR.H DAS MS G BORA	GA, ASSAM MR.B K DAS(R- 10 to 14) MS.P DAS(R- 10 to 14) MR.M R BHARALI(R- 10 to 14)
39	Cont.Cas(C)/71/2018	JITENDRA SHAW Versus KAILASHPATI SHAW AND ANR	MR. D SAIKIA MR B K SINGH MS. A BEGUM MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI MS. M BORA	MR. H BURAGOHAIN MR. T J MAHANTA(R 2) MR. A BORUA MR. D SINGH
	WITH			
40	WP(C)/824/2018	M/S. KEDARNATH KAILASHPATI AND ORS. Versus THE UNION OF INDIA AND ORS.	MR. H BURAGOHAIN MISS. M BORAH MR. S HAZARIKA	MR. D SAIKIA MRS. A GAYAN (CGC, R1) MR. B GOGOI MR P NAYAK MD K RAHMAN MS M BORA ASSTT.S.G.I. MR. R BARPUJARI MR. A JAHID
41	Cont.Cas(C)/252/2018	NARAYAN CH. DAS Versus B.K.B. GOHAIN AND ANR.	MR. A F N U MOLLAH MD H R AHMED	Mukesh Sharma (R1) MR K K S ROY (R1)
42	Cont.Cas(C)/269/2018	NIRMAL KUMAR AGARWALLA Versus LOHIT PATHAK AND 2 ORS.	MR. S K DAS MR R KARIM	DR. B U AHMED (R1) MR K UDDIN (R1) MR. A UDDIN (R1)
43	I.A.(Civil)/449/2018 B/O in WP(C)/66/2018 WITH WP(C)/66/2018	MD. INAMUL HUSSAIN Versus STATE BANK OF INDIA AND 2 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	
		INAMUL HUSSAIN Versus STATE BANK OF INDIA	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	MR. A K SAHEWALLA
44	Cont.Cas(C)/486/2018	M/S. H.R. ENTERPRISE Versus KUMAR SANJAY KRISHNA AND 6 ORS.	MR J I BARBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR. R ALI	MR. P N GOSWAMI (R1, R2, R3, R4) MR. R R Gogoi (R1, R2, R3, R4)
45	Cont.Cas(C)/490/2018	M/S. M.D. ASSOCIATES Versus KUMAR SANJAY KRISHNA AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	MR. P N GOSWAMI (R1, R2, R3, R4, R6) MR. R R Gogoi (R1, R2, R3, R4, R6)
46	WP(C)/1551/2018 B/O	MS. MAMONI KAKOTY Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM SC, FINANCE

47	WP(C)/2363/2018 B/O	KHALILUR RAHMAN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 20 ORS.	MR K H CHOUDHURY MR. J I BORBHUIYA F BEGUM MR. L MOHAN	GA, ASSAM MR. A GANGULY (R14) MR. N D SARMA (R14) MR T CHHETRI (R14)
48	WP(C)/6409/2018 CAVT. NO.0750/2018 CAVT. 750/2018(D/O)	ESAHQUE ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA	SC, CO OP GA, ASSAM
49	WP(C)/8681/2018 FIXED	NITAI SINGHA AND 30 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, CO OP
50	WP(C)/8763/2018 FIXED	AUNIATI SATRA Versus THE STATE OF ASSAM AND 268 ORS.	MR. D CHAKRABARTY MR. A BHATTACHARYYA	GA, ASSAM SC, REVENUE
51	WP(C)/213/2019 FIXED	ASHOK KUMAR DEKA AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 3 ORS	MS. T SOM MR H DAS MR. P TELI	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 63 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7627/2018 FIXED	DEEPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA	GA, ASSAM SC, APSC MR. C BARUAH
2	W.P.(CrI.)/2/2019	SMT. JUNALI CHANGMAI @ JUNALI DUTTA CHANGMAI Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR. A GOHAIN MR. B PADUN	GA, ASSAM
3	Cont.Cas(C)/119/2019	KAMAL BORAH Versus ALOK KUMAR, IAS	MR. P SARMAH MS R D KAKATI MR. S UPADHAY MR. B KUMAR	
4	Cont.Cas(C)/121/2019	JYOTISH CHANDRA BARO Versus ALOK KUMAR AND 2 ORS	MR. U K DAS	
5	Cont.Cas(C)/122/2019	KUMUD CHOUDHURY Versus ASHOK KUMAR BHATTARAI	MR. P K DEKA N CHAUDHURY	
6	WP(C)/296/2019 FIXED	MANJUL BORAH Versus THE GOVT. OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	GA, ASSAM SC, FINANCE
7	WP(C)/592/2019 FIXED	ANIRUDDHA MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY	SC, HEALTH
8	WP(C)/1537/2019	ARUP BORO Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MRS. B TALUKDAR MS G BORA	GA, ASSAM
9	WP(C)/1542/2019	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST SC, D H A COUNCIL
10	WP(C)/1543/2019	NO. JC-350756P SUB MAJ/CLERK (SD) NAGENDRA PANDEY Versus THE UNION OF INDIA AND 2 ORS.	DR ANKIT TODI MR. A R TAHBILDAR	ASSTT.S.G.I.

11	WP(C)/1550/2019	KUSHAL DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
12	WP(C)/1553/2019	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	MR. N UPADHAYAY SC, IRRIGATION
13	WP(C)/1558/2019	UTPAL PATHAK AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M P SARMA MR. U K NAIR MR. R SINGHA	GA, ASSAM SC, FINANCE SC, PERSONNEL DEPT.
14	WP(C)/1559/2019	UPAMANYU BAISHYA @ BISWAJIT DAS Versus THE STATE OF ASSAM AND 7 ORS.	MS. M DEORI	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/1561/2019	SAHIDUR SHAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R SHOME MR A J GHOSH	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
16	I.A.(Civil)/4337/2018 in WP(C)/7396/2018	BHARAT SANCHAR NIGAM LIMITED AND 3 ORS Versus JOGESH DAS	MR. B PATHAK MR H K GOGOI MR. R THADANI MS J DEKA	MR. B CHOUDHURY
	WITH WP(C)/7396/2018	JOGESH DAS Versus UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. B C PATHAK (R2-R5) MR. B PATHAK (R2-R5) MR. R THADANI (R2-R5) MS J DEKA (R2-R5) ASSTT.S.G.I. SC, BSNL
<u>ORDER NO STEPS</u>				
17	WP(C)/1204/2016 FIXED	APURBA KUMAR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.A CHETRY MS W YHOSHII MS.N SHYAMAL MR.M P SARMA MR.U K NAIR	GA, ASSAM
<u>ADMISSION</u>				
18	WP(C)/3140/2016 FIXED	DIGAMBAR SINGH Versus THE UNION OF INDIA and 3 ORS	MS.S BORA	C.G.C. MR.B DEKA MR.P DEKA ASSTT.S.G.I.
19	WP(C)/3167/2016 FIXED	SUBHAS CHANDRA Versus THE UNION OF INDIA and 6 ORS	MR.H TALUKDAR MR.V KUMAR	C.G.C. MRS A GAYAN(R- 1-7) ASSTT.S.G.I.
20	WP(C)/4979/2016 FIXED	PRANJIT KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR.F U BORBHUIYA MR.H ALI MS.S DAS	GA, ASSAM MR.U C RABHA(R-5) MR. R BORPUJARI MR.M M DEKA(R-5) SC, REVENUE
21	WP(C)/6328/2016 FIXED	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5)
22	WP(C)/7606/2016 B/O	MAHESWAR MOHANTY Versus UNION OF INDIA and 5 ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
23	WP(C)/565/2017 FIXED	BAIJANTI BALA BORO Versus THE STATE OF ASSAM and 4 ORS.	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.H B BARUA	MR.C BARUAH GA, ASSAM SC, AG
24	WP(C)/1010/2017 FIXED	SMT. NIRALA CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MRS.K DEKA MS.A BEGUM	GA, ASSAM MR.N ISLAMR-4 MRK BHUYAN(R-4) MS G HAZARIKA (R-1,2,3) MS.M DEKA(R-4)

25	WP(C)/1423/2017	JANAKI CHAKRAVARTY and 44 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR.P DEKA MR.A CHETIA	DR.B AHMED SC, CO-OP.
	WITH			
26	WP(C)/3536/2017	ROHINI KUMAR SARKAR and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED SC, CO-OP. MS.D D BARMAN
27	WP(C)/3502/2017 FIXED	MIHIR SANGMA. Versus THE UNION OF INDIA and 2 ORS.	MR.S BORA	ASSTT.S.G.I.
28	WP(C)/6213/2017	PIREN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.B GOGOI MR.R R KAUSHIK MS.B SOREN	GA, ASSAM
29	WP(C)/8039/2017 FIXED	SADDAM KHANDAKAR and 2 ORS. Versus THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
30	WP(C)/889/2018	SMT. ROHINI PHANGCHOPI AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU	SC, WATER RESOURCE
31	WP(C)/2113/2018	ABHISHEK DAS Versus UNION OF INDIA AND ANR.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	MRS. A GAYAN (CGC) ASSTT.S.G.I.
32	WP(C)/2681/2018 FIXED	HIMADRI NARZARY AND 2 ORS. Versus BODOLAND TERRITORIAL COUNCIL AND 7 ORS.	MR D GOGOI MR. S BORTHAKUR	MD. J U AHMED (R6, R7 & R8) MR. R K MUSHAHARY (R6, R7 & R8) SC, BTC MS. N AHMED (R6, R7 & R8)
33	WP(C)/2702/2018	PADMESWAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM
34	WP(C)/4633/2018 FIXED	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
35	WP(C)/4902/2018	HEADSING TERON Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	MR. A. HASSAN (SC, AG) MR. S S ROY MR. R DOWARAH MR. P NAYAK (SC, FINANCE)
36	WP(C)/4982/2018 FIXED	JAGADISH CHANDRA BRAHMA Versus UCO BANK AND 3 ORS.	MR. N NATH MR. A J SAIKIA MR N TALUKDAR MS. D DEKA	MR M SARMA (SC, UCO BANK)
37	WP(C)/5308/2018 FIXED	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM
38	WP(C)/5619/2018 FIXED	SULAIMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR D SAIKIA MS. A BORUAH MR. M DEKA MD R ISLAM	SC, HEALTH
39	WP(C)/6230/2018 B/O	DWIJEN KALITA Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY

40	WP(C)/6458/2018	SRI DHIRAJ CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR H I CHOUDHURY MR. R MAZUMDAR MRS P RAI MR. P D NAIR MR G ALAM MR H BEZBARUA MR. H ROHMAN MR. U SARMA MS P BARMAN MR. V KUMAR	SC, ELEM. EDU
41	WP(C)/6862/2018 FIXED	EX-C/N-912 DULUMONI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MS. S B CHOUDHURY	GA, ASSAM
42	WP(C)/7135/2018 FIXED	HAREN KALITA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. B CHOUDHURY	SC, AG SC, GHC MR. C BARUAH
43	WP(C)/8156/2018	BIPUL DAS AND 5 ORS. Versus THE GOVT. OF ASSAM AND 5 ORS	MR. J SARMAH MR. M DAS MR. A BHATTACHARJEE	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
44	WP(C)/8512/2018 FIXED	SMT. SHAMINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR. B B BORAH MS L BARUAH	B GOGOI,SC.HEALTH
45	WP(C)/289/2019 FIXED	BANI KANTA KALITA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK MR K K GHOSH	GA, ASSAM
ORDERS				
46	Cont.Cas(C)/77/2016 B/O	ASSAM FOREST SERVICE CLASS I ASSOCIATION and ANR. Versus ASHOK LAVASA and ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS. F BEGUM	MR. H RAHMAN (R4) MR. P S DEKA (R5) MR. H K MAHANTA MR. R K BORAH (R7) MR.S K MEDHI (R8, R10- R12) MR. B K BHAGAWATI (R5) MR. L N DIHINGIA (R7) MR. P K BORAH (R7) MR. A DAS (R8, R10-R12) MR. S DUTTA (R8, R10- R12) MR. S G BHATTACHARJEE (R10-R12) MR. J HUDA (R4) MS. Y SHAIZA (R4)
	WITH I.A.(Civil)/349/2019 in Cont.Cas(C)/77/2016	ASSAM FOREST SERVICE (CLASS-I) ASSOCIATION AND ANR Versus ASHOK LAVASA and 13 ORS	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR H K MAHANTA
47	WITH WP(C)/5550/2015	ASSAM FOREST SERVICE CLASS-I ASSOCIATION and ANR. Versus THE UNION OF INDIA and 5 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM SMTIH DEVI	SC, FOREST SC, FINANCE SC, PERSONNEL DEPT.
48	WITH WP(C)/7872/2015	ASSAM FOREST SERVICE CLASS-I and ANR. Versus THE UNION OF INDIA and 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM SC, FOREST MS.M DEV MS.N DEB SC, PERSONNEL DEPT. MS.P DEB SC, FINANCE ASSTT.S.G.I.

	WITH I.A./865/2016 in WP(C)/7872/2015	SRI CHANDRA MOHAN SHARMA and ANR Versus ASSAM FOREST SERVICE CLASS-I and 9 ORS.	MS.M DEV MS.P DEB MS.N DEB	MR.K N CHOUDHURY GA, ASSAM SC, FOREST MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM SC, FINANCE ASSTT.S.G.I. SC, PERSONNEL DEPT. SC, HEALTH(R1-3)
49	WP(C)/4672/2016	MD. ABDUL MATLEB Versus THE STATE OF ASSAM AND 4 ORS	MR.A R SIKDAR MR.M H TALUKDAR MS.S PARBIN	
50	Cont.Cas(C)/341/2017 FIXED	ABID HUSSAIN BARBHUIYA Versus VINOD KR. PIPERSENIA and ANR.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	MR.D SAIKIA(R- 1&2) MR.B GOGOIR- 1and2 MR.P NAYAK(R- 1&2)
51	Cont.Cas(C)/49/2018	LEENA MONI KUMARI Versus LOHIT CHANDRA PATHAK	MR P BHARADWAJ MR. M K CHOUDHURY MR. N BARUAH MR. T N SRINIVASAN	DR. B AHMED MR. N UPADHAYAY (R 2) MR K UDDIN MR. A K AZAD
52	Cont.Cas(C)/120/2018 FIXED	RAJ KUMAR ROY Versus PRAKASH DUTTA	MR M J QUADIR MR. N ANSARI	MR B D DAS MR H K SARMA MR. N J DUTTA MRS R DEKA MR. K D SARMA
53	Cont.Cas(C)/186/2018	DR. (CAPT.) SUCHITRA KAKOTY Versus JISHNU BARUAH, IAS AND 2 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA MS. J BHATTACHARJEE	MS. A VERMA (R1 & R3) MS. S KHANIKAR (R3) MS U DAS (R1 & R3) MR. G TAYE (R1 & R3)
54	Cont.Cas(C)/499/2018 FIXED	HRISHIKESH DAS Versus KRISHNA KUMAR DWIVEDI AND 2 ORS.	MR N DUTTA MS. J HAZARIKA MR. A PHUKAN	MR. A K THAKUR (R1) MR. C BORUAH (R2, R3)
55	Cont.Cas(C)/544/2018	MANOHAR DEKA Versus NITIN KHADE, IAS	MR. N BORAH MR. H MAZUMDER	
56	I.A.(Civil)/1108/2018	DIRECTOR GENERAL, ASSAM RIFLES Versus SRI KHANIN KAKATI AND 5 ORS	MR. D C BORAH SC, C.G.C.	MR. A CHAUDHURY MR. N J DAS MR. P K DAS MR. D DEKA MR. D BORA
57	WITH WP(C)/1818/2017	KHANIN KAKATI and 5 ORS. Versus THE UNION OF INDIA and 11 ORS.	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA	C.G.C. MR. D C BORAH(R- 1-10) ASSTT.S.G.I.
58	I.A.(Civil)/3687/2018 in WP(C)/4933/2018	THE ASSAM STATE FISHERY DEVELOPMENT CORPORATION AND ANR Versus HEMANTA HAZARIKA AND 5 ORS	MR. S B SARMA	MR. P N GOSWAMI
	WITH WP(C)/4933/2018	HEMANTA HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. R R Gogoi	SC, AFDC
59	WITH WP(C)/3317/2018	HEMANTA HAZARIKA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/2595/2018 in WP(C)/3317/2018	HEMANTA HAZARIKA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	SC, AFDC

60	WITH WP(C)/5748/2018	SRI BHASKAR JYOTI SARMAH AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	MR. S B SARMA SR. GA, ASSAM SC, AFDC
61	I.A.(Civil)/3908/2018 WP(C) 1383/2018(D/O) in WP(C)/1383/2018	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM SECRETARIAT ADMINISTRATION (NAZARAT) DEPTT. Versus KALYAN KHATANIAR	GA, ASSAM MR. S S ROY	MS J RAJKUMARI MR. S BORAH
62	WP(C)/7593/2018	NIRUPOMA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. M K NEOG MR. S K SINGHA MR. M K DUTTA	GA, ASSAM
63	WP(C)/7821/2018 B/O	CHITRALEKHA GOGOI MAZUMDAR Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS.	MR. S SAIKIA	MR. I CHOUDHURY (R3) MR R L CHUTIA (R3)
64	Cont.Cas(C)/27/2019 FIXED	AJIT BORA Versus RAKESH KUMAR AND ANR	MR K K MAHANTA MR. K M MAHANTA MRS. R BORO	
65	WP(C)/125/2019 FIXED	PADMA NATH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR S S DEY MR. D P BORAH	MR. S B SARMA (R3) SC, PERSONAL DEPT.
66	WP(C)/569/2019 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR S P DAS	GA, ASSAM
67	WP(C)/591/2019 FIXED	CHANDAN PAUL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	SC, WATER RESOURCE
68	I.A.(Civil)/709/2019 WITH OFFICE NOTE in WP(C)/840/2019 WITH WP(C)/840/2019	RANJAN ADHIKARY Versus THE STATE OF ASSAM AND 3 ORS	MR. U K DAS MS. B D SARMAH	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MR S P DAS
		RANJAN ADHIKARY Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR. U K DAS MS. B D SARMAH MR. T ALI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING
69	I.A.(Civil)/756/2019 in WP(C)/6045/2016 WITH WP(C)/6045/2016	O.N.G.C. CONTRACTUAL LABOUR UNION, SIVASAGAR Versus OIL AND NATURAL GAS CORPORATION LIMITED AND ANR. O.N.G.C. CONTRACTUAL LABOUR UNION, SIVASAGAR Versus OIL and NATURAL GAS CORPORATION LIMITED and ANR.	MR A DASGUPTA MS. B DAS MR.A DASGUPTA MR.B DAS MS.B DAS MRA KUNDU MR.R SARKAR	SC, ONGC MR.G N SAHEWALLAR-1 MS..N K DEVI(R-1) MR.N A SINGH(R-1) ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1468/2019 FIXED	M/S. RONAK CONSTRUCTION Versus THE UNION OF INDIA AND 5 ORS.	MR B KAUSHIK MR. S HAZARIKA	SC, GST SC, FCI
ADMISSION				
2	WP(C)/6061/2016	BROJENDRA WAIBRA Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BORA MR.S K TALUKDAR	MR.C BARUAH(R-4) MR.D BARUAH(R-4) MR.B BARUAHR-4 SC, ELEMENTARY EDUCATION SC, N C HILLS
3	WP(C)/6233/2016	MS. DEEPA BARUAH Versus THE STATE OF ASSAM and 4 ORS.	MR.A BARUA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR.P D NAIR(R- 4&5) SC, C C S U SC, HIGHER EDUCATION
4	WP(C)/6266/2016	BHUYANBARI PATHER M E MADRASSA SCHOOL CODE 18090115803 Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARMAN MR.B GOGOI	SC, EDUCATION
5	WP(C)/6463/2016	BURA SINGH TERON Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 4 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE	MR.S K MEDHI(R-5) SC, EDUCATION MR.K GUPTAR-5 SC, K A A C
6	WP(C)/7683/2016 CAVT. NO. 1625/16 CAVT. 1625/2016(D/O)	DR. SANJIB KUMAR BORKAKOTI Versus STATE OF ASSAM and 5 ORS.	MR. D K SAIKIA MR. S K TALUKDAR MR. H S BORAH MR. A K BARUAH MS. R BASUMATARY	MR. K P SARMA (Sr, Adv., R-6) MR. B GOSWAMI (R-2) MR. A CHAMUAH (SC, UGC), R-7 MR U SARMA (R-6) MR. N BARUAHFOR CAVEATOR MS. S CHUTIA (R-2) MR. H DAS (R-6) SC, EDUCATION MR. L P SHARMA (SC, G.U.)
7	WP(C)/109/2017	MD. LATIFAR RAHMAN and 4 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.S KATAKI MR.A N CHOWDHURY MS.R DUTTA	SC, ELEMENTARY EDUCATION

8	WP(C)/340/2017	KAMAL UDDIN and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.S BARUAH MR.K LAHKAR MS.D DUTTA	MR.F U BORBHUIYA(R-4&5) MR.J ISLAMR- 4and5 MS.S DAS(R- 4&5) SC, SECONDARY EDUCATION
9	WP(C)/962/2017	ARJUWARA AHMED. Versus THE STATE OF ASSAM and 3 ORS.	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	SC, ELEMENTARY EDUCATION SC, SSA MS.H TERANGPI
10	WP(C)/3268/2017	SURAT JAMAL SHEIKH Versus THE STATE OF ASSAM and 6 ORS.	MR.R ALI MS.F Y HUSSAIN MS.R PEGU	MR.M AHMED(R- 5&6) MR.A HUSSAIN(R- 5&6) SC, ELEMENTARY EDUCATION MR.J A AZAD
11	WP(C)/3798/2017 FIXED	DILIP KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR.A C BORBORA MRS.R BORBORA MR.N SAIKIA MR.M SMITH	MR. S DASGUPTA (R-3 & 4) MS.L N CHOUDHURY(R - 5) MD.M H CHOUDHURY(R - 5) MS.D J BORAH - 5 MS.M DEORI(R - 5) MS.S KHAN(R - 5) SC, HIGHER EDUCATION
	WITH			
12	WP(C)/4039/2017	KAUSHIK KAMAL SAIKIA Versus THE STATE OF ASSAM and 6 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.D J BORAH MS.M DEORI MS.S KHAN	GA, ASSAM MR. S DASGUPTA (R-6) SC, HIGHER EDUCATION
13	WP(C)/4222/2017 FIXED	SALINA AHMED Versus THE STATE OF ASSAM and 5 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM SC, ELEMENTARY EDUCATION
14	WP(C)/4685/2017	NIRAN CH. BARO Versus THE STATE OF ASSAM and 4 ORS.	MR.D SARMA MR.C GOSWAMI	SC, SECONDARY EDUCATION SC, BTC
15	WP(C)/5055/2017	DR. ARUP BHATTACHARJEE Versus THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY , SILCHAR and 2 ORS.	MR. J L SARKAR MR. S NATH MR. G J SHARMA	MR. S P CHOUDHURY(R-1&2) MR. A S DHILLONR- 1and2 ASSTT.S.G.I.
16	WP(C)/5174/2017	M/S. UNION BONDED WAREHOUSE and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
17	WP(C)/5572/2017	RAJU CHAKRABORTY and 58 ORS Versus STATE OF ASSAM and 5 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR	SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
18	WP(C)/7387/2017	SATYAJYOTI NATH and 45 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MRM J QUADIR MR.S Y AHMED MR.N ANSARI	SC, ELEMENTARY EDUCATION SC, SSA
19	WP(C)/5750/2017 WITH OFFICE NOTE	REZAUL KARIM Versus THE STATE OF ASSAM AND 6 ORS	MR.H SARMA MS.P BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
20	WP(C)/6279/2017	PUNYA RAM BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR.M BHAGABATI DR.H DAS MSG BORA	MS.B BHUYAN(R- 5) MR.P NAYAKR- 2 SC, ELEMENTARY EDUCATION MR.A DEKA(R-1, 3 & 4) SC, FINANCE
21	WP(C)/1821/2018 CAVT. NO.0328/2018	BISHWANATH MAJUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P KAKOTI MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR S HAQUE MS. S DASGUPTA FOR CAVEATOR
22	WP(C)/1943/2018	DIPTI NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM

23	WP(C)/4077/2018	SEEMA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MRS. MRS. C DAS MRS. C DAS	SC, ELEM. EDU GA, ASSAM
24	WP(C)/4703/2018	SURJAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K PURKAYASTHA MR N N UPADHYAYA MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) ASSTT.S.G.I. SC, U G C
25	WP(C)/5464/2018	BIPLAB DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	SC, SEC. EDU. MR. A K DUTTA (R5) MR. B PURKAYASTHA (R5)
26	WP(C)/6491/2018	MD. RAFIQUAL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, ELEM. EDU GA, ASSAM
27	WP(C)/443/2019 FIXED	M/S. OZONE AYURVEDICS, UNIT-II Versus THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MS N NATH (R-4) MR. M DUTTA (R-4) SC, INDUSTRIES AND COMMERCE
28	WITH WP(C)/435/2019	OZONE PHARMACEUTICALS LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MS N NATH (R-4) MR. M DUTTA (R-4) SC, INDUSTRIES AND COMMERCE
ORDERS				
29	Cont.Cas(C)/623/2016	SRI KETU RAM SWARGIARY and 63 ORS. Versus PREETOM SAIKIA and 2 ORS.	MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	MR.D SAIKIA (R1) MR. A K BHUYAN (R2, R3) MS. B BHUYAN (R2,R3) MR. A DEKA MR.N SARMA (R1) MS. N CHOUDHURY (R2, R3) MR. M BORAH (R2, R3) MR. A KHOUND (R2, R3) MT T TASHI (R3) D SAIKIA, SR.ADV. MS. Y S PHOM (R2, R3)
30	WP(C)/7401/2016	BRAJEN KUMAR NATH Versus STATE OF ASSAM and 6 ORS.	MR.D GOSWAMI MR.S M BARUAH MR.S K SINGHA	
31	WP(C)/7436/2017	ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MS.S ROY MR.U BHATTACHARJEE MR.D C C PHUKAN	MR S DAS SC, HIGHER EDUCATION
	WITH I.A.(Civil)/466/2018 in WP(C)/7436/2017	ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D C C PHUKAN MS. S ROY MR. U BHATTACHARYA	SC, HIGHER EDU
32	Cont.Cas(C)/47/2018	ANJAN JYOTI PHUKAN AND 10 ORS. Versus PHANINDRA JIDUNG	MR. S K GOSWAMI MR. A KALITA	MR. D MOZUMDER (R4) MS. P CHAKRABORTY D SAIKIA, MR. N SARMA (R4)
33	Cont.Cas(C)/238/2018	RUPA RANI DEVI Versus PHANINDRA JIDUNG, AES	MS. A DEVI	MR. A DEKA
34	Cont.Cas(C)/278/2018	MD. MAHI UDDIN Versus SHRI PRITAM SAIKIA AND ANR.	MR. M DUTTA MR. J BHARALI MRS N NATH	MR. D SAIKIA (R1, R2) MR. A DEKA (R1) MR. N SARMA (R2)
35	Cont.Cas(C)/291/2018	HIRAMONI HALOI Versus GITIMONI PHUKAN	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. K GOGOI MS. K PHUKAN
36	Cont.Cas(C)/377/2018	JOVIAL KALITA Versus AJAY TIWARI AND ORS.	MR. P C DEY MR. K KALITA	MR. N J KHATANIAR (R2) MR. K GOGOI (R2)
37	Cont.Cas(C)/413/2018	AMALENDU NAG Versus GITIMONI PHUKAN	MR. A K DUTTA MR. B PURKAYASTHA	MR. K GOGOI MR. A DEKA

38	Cont.Cas(C)/433/2018	ABDUL JALIL SK. Versus PREETOM SAIKIA AND 8 ORS.	MR. A M S MAZUMDER MR. A A R KARIM MR. A DEB	MR. A K BHUYAN (R4, R5, R7, R8) MS. B BHUYAN (R4, R5, R7, R8) MR. A DEKA (R3) MS. N CHOUDHURY (R4, R5, R7, R8) MR. M BORAH (R4, R5, R7, R8) MR. A KHOUND (R7, R8) MS S SARMA HAZARIKA (R4, R5, R7, R8) MS. Y S PHOM (R4, R5, R7, R8)
39	Cont.Cas(C)/440/2018	SARAL CHANDRA PAUL AND 5 ORS. Versus PREETOM SAIKIA AND 2 ORS.	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR. D SAIKIA (R2) MR. A DEKA (R1) MR. R BORPUJARI (R2) MR. B GOGOI (R2) MRS. R BORAH (R2) MR P NAYAK (R2) MS. N BORDOLOI (R2) MRS. D S DEKA (R2)
40	Cont.Cas(C)/465/2018	HALIMA RAHMAN Versus MANINDRA SINGH	MR. M AHMED MR B SINHA MR P SARMA	
41	Cont.Cas(C)/548/2018	AMAL KALITA Versus GITIMONI PHUKAN ANAD 2 ORS.	MD M S ALI MS. M DEKA	MR. K GOGOI (R1)
42	I.A.(Civil)/822/2019 in WP(C)/5272/2017	ON THE DEATH OF ABDUL MUSABBIR BHUIYA, HIS LEGAL HEIRS REPRESENTING Versus THE ASSAM UNIVERSITY, SILCHAR AND ANR	DR. B U AHMED MR K UDDIN	SC, ASSAM UNIVERSITY
	WITH WP(C)/5272/2017	ABDUL MUSABBIR BHUIYA Versus THE ASSAM UNIVERSITY and ANR.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA	SC, ASSAM UNIVERSITY
43	I.A.(Civil)/848/2019 in WP(C)/1083/2019	M/S. J.C. CONSTRUCTION (P) LTD. Versus UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	ASSTT.S.G.I. SC, INCOME TAX
	WITH WP(C)/1083/2019	M/S. J.C. CONSTRUCTION Versus UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	ASSTT.S.G.I. SC, INCOME TAX

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL
(JAIL) AND CRIMINAL APPEAL MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./141/2016 WITH OFFICE NOTE & LCR 5 FILES	INDIRA CHETRY Versus THE STATE OF ASSAM and 6 ORS.	MR. P K DAS MR. A CHOUDHURY MR. R ALI	MR. B NATH R- 2-4 MR. P SUNDI (R- 2-4) MS. G BORAH (R5, R6) PP, ASSAM
2	Crl.L.P./61/2018 WITH OFFICE NOTE in Crl.A./3049/2018	DIRECTOR C.B.I. Versus SH BHAGYA KALITA AND ANR	MR. S C KEYAL SC, C B I	MR. S I RASUL (R2) MR D K MISHRA (R2) MR. K GOSWAMI (R2) MS. A NEOG (R2) MS D RAJKHOWA (R2) MR. A SANDILYA (R2)
	WITH Crl.A./3049/2018 (Filing Number)	DIRECTOR C.B.I. Versus SH BHAGYA KALITA (A-1) AND ANR		
	WITH I.A.(Crl.)/420/2018	DIRECTOR C.B.I. Versus SH BHAGYA KALITA AND ANR	MR. S C KEYAL SC, CBI	MR. A K BHATTACHARYYA (R1) MR D K BHATTACHARYYA (R1) MR B K SINGH (R1) MS R B DEB (R1) MR. K K BHATTACHARYYA (R1) MR. P KATAKEY (R1)
3	I.A.(Crl.)/1001/2018 WITH LCR 4 FILES in Crl.A./382/2018	RAHIJDUDDIN SK @RAHIJ UDDIN @ RAHIZUDDIN SIKDER Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
	WITH Crl.A./382/2018	RAHIJDUDDIN SK @RAHIJ UDDIN @ RAHIZUDDIN SIKDER Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
4	I.A.(Crl.)/73/2019 WITH LCR 5 FILES in Crl.A./32/2019	SRI RAMESH VERMA @ RAMESH PROZA AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA	PP, ASSAM

	WITH CrI.A./32/2019	SRI RAMESH VERMA @ RAMESH PROZA AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA	PP, ASSAM
5	I.A.(CrI.)/117/2019 WITH LCR 6 FILES & P.B. 2 NOS. in CrI.A./277/2016 WITH CrI.A./277/2016	MOINA BORA @ SUMIT Versus THE STATE OF ASSAM and ANR,	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
		MOINA BORA @ SUMIT Versus THE STATE OF ASSAM and ANR,	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MR.C PHUKAN	PP, ASSAM
	WITH I.A.(CrI.)/33/2019 in CrI.A./277/2016	MOINA BORA @ SUMIT Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY	PP, ASSAM
6	WITH CRL.A(J)/113/2016	SMT. RINA MAHILI Versus THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM
<u>HEARING</u>				
7	CrI.A./96/2014 WITH LCR 1 BUNDLE & P.B. 2 NOS., FIXED	ASWINI KALITA Versus STATE OF ASSAM	MR.D K BHATTACHARYYA MR.B K SINGH MR.A K CHOUDHURY MS M BHATTACHARYA MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	PP, ASSAM
8	WITH CrI.A./89/2014	WASIM RAFIQUE and 2 ORS. Versus STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
9	WITH CrI.A./91/2014	DR. KISMAT ALI and ANR. Versus THE STATE OF ASSAM,	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MS.H HAZARIKA	PP, ASSAM
10	CrI.A./309/2015 WITH LCR 6 FILES & P.B. 2 NOS., FIXED	SRI BISWAJIT SENGUPTA Versus THE STATE OF ASSAM and ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU	PP, ASSAM (R-1)
11	CrI.A./28/2016 WITH LCR 8 FILES & P.B. 2 NOS.	NABI HUSSAIN Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.R A CHOUDHURY MR.A MATIN	PP, ASSAM
12	CrI.A./35/2016 WITH LCR 6 FILES & P.B. 2 NOS., FIXED	FAIZUR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR. N H LASKAR MR.A AHMED MR. A ALAM	MS.B SARMA(R-2) PP, ASSAM
13	CrI.A./180/2016 WITH LCR 6 FILES & P.B. 2 NOS.	SRI BABUL HAZARIKA and ANR Versus THE STATE OF ASSAM and ANR	MR.M SARMAA-2 MS.I GOHAIN(A-2) MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MD.S ALI MS.R DEKA(A-2)	MR.K BARUAH(R-2) MR.R S MISHRA(R-2) PP, ASSAM MR.P BORDOLOI(R-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 6

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 56 TO 117 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3716/2018 FIXED in WP(C)/5459/2018 WITH WP(C)/5459/2018	MONARUL HOQUE AND ANR Versus MD. ABDUL FATTAH AND 8 ORS MD. ABDUL FATTAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A R TALUKDAR MR. A T M HUSSAIN MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	GA, ASSAM MR. N DHAR GA, ASSAM MR. A R TALUKDAR (R9, R10) MR. A T M HUSSAIN (R9, R10)
2	I.A.(Civil)/816/2019 in WP(C)/2348/2018 WITH WP(C)/2348/2018	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. Versus VORTEX ENGINEERING JOINT VENTURE WITH HARSHA ELECTRICALS AND MANARANJAN BRAHMA AND 2 ORS. VORTEX ENGINEERING JOINT VENTURE WITH HARSHA ELECTRICALS AND MANARANJAN BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	SC, APDCL MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. N N B CHOUDHURY SC, APDCL MRS. R S DEURI MR. U SAIKIA MS. J RABHA
ORDER NO STEPS				
3	WP(C)/2325/2018 FIXED	SUMITH NAIDAING AND 3 ORS Versus STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR. C BARUAH	GA, ASSAM MS. A NEOG(SC, NC HILLS) MS. R AKHTAR(SC, NHAI)
4	WP(C)/7896/2018 FIXED	M/S. PIONEER LIVESTOCK Versus THE STATE OF ASSAM AND 9 ORS.	MR I RAFIQUE MD B ZAMAN MS. M DEKA	GA, ASSAM
ADMISSION				
5	WP(C)/6589/2013 FIXED	PRANAB JYOTI BARMAN and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK	GA, ASSAM MR.H BARUAH MR.S K GUPTA

6	WP(C)/329/2014 FIXED	EMAMI LIMITED and ANR Versus THE UNION OF INDIA AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.K CHOUDHURY MR.P BARUAH MR.A GOEL	MR.P DAS MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
7	WP(C)/2677/2014 FIXED	RITA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MR.P SARMAH MSR D KAKATI MR.S K SINGHA MR.A ADHIKARY MR.B KUMAR	GA, ASSAM SC, HEALTH
8	WP(C)/5059/2014 FIXED	CACHAR TRANSPORT VEHICLE OWNERS' ASSOCIATION and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.S NATH MR.S DUTTA	GA, ASSAM MS.K DUTTA SC, TRANSPORT
9	WP(C)/6199/2014	MD SAHIDUR RAHMAN and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.J AHMED MD.S ISLAM MR.A M KHAN MS.S KALITA MR.A HOQUE	GA, ASSAM MR.S SARMA SC, DLR
10	WP(C)/6234/2014	MRS. SARBANI SWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR.A BURAGOHAIN MS.M BORAH MR.G Z AHMED MS.M ROY	GA, ASSAM
11	WP(C)/555/2016 FIXED	SUMAR ALI MONDAL and 153 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I A TALUKDAR MS. P BARMAN	GA, ASSAM R-1-4 SC, AG(R-2) SC, BTC(R-3)
12	WP(C)/5488/2016	MD. TAJUDDIN BORBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MS.S ROY MS.J GOGOI MR.D C C PHUKAN MR.U BHATTACHARYA	GA, ASSAM
13	WP(C)/6058/2016 FIXED	PABAN CHETIA and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS.B S GOYAL MR.A J HAZARIKA MR.R S CHOUDHURY	GA, ASSAM MR.Y DOLOI(R- 1-3 & 6) ADDL. AG, ASSAM SC, TRANSPORT
14	WP(C)/6616/2016	MD. RAFIUDDIN and 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.N MOHAMMAD MD.M Z SHAH MR.ARIF HUSSAIN MRS.S Y BEGUM MR.S N MAHAMMAD	GA, ASSAM(R-1-4)
15	WP(C)/7179/2016 FIXED	SAMSUN NEHAR and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	GA, ASSAM MR.A SATTARR-5 MS.N BARMAN(R-5) MR.H K BARUAH(R-5) MS.R HUSSAIN(R-5)
16	WP(C)/5934/2017 FIXED	RIAJUL ISLAM CHOWDHURY Versus THE STATE OF ASSAM and 5 ORS.	MD.A J ATIA MS.J MARIYAM	GA, ASSAM MR. S K MEDHI (SC, FOREST)
17	WP(C)/6093/2017	M/S TRADE VIEW Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI MS. P BARMAN MR S BAISHYA MS. J RABHA MS. S BAISHYA	GA, ASSAM
18	WP(C)/7273/2017 FIXED	RUPWATI BORO Versus THE STATE OF ASSAM and 5 ORS	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	GA, ASSAM
19	WP(C)/76/2018 FIXED	PRADIP SARMA Versus THE STATE OF ASSAM	MR. M BHAGABATI	MR. P PATHAK MS M HAZARIKA (SR. ADVOCATE, SC, GMDA) GA ASSAM MD A RAHMAN MR. I H BARBHUIYA MS R RAJKHOWA MR. A NARZARI MS.J DAS MR. S BORAH (SC, GMC)

20	WP(C)/5859/2018	SRI PADUM GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR H K BAISHYA MR. B CHAKRAVARTY	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
21	WP(C)/6481/2018 FIXED	SRI AMAL DAS Versus THE COMMISSIONER, GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. B K GOGOI	MR H SARMA MR. A ROY (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, GMC
22	WP(C)/7772/2018 FIXED	M/S. KARMA ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU	GA, ASSAM SC, FINANCE
23	WP(C)/7881/2018 FIXED	M/S. KARHA FISHERY SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N C DAS MR. A DAS MS. M DEVI	GA, ASSAM
24	WP(C)/8488/2018 FIXED	MINTAN POMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N BARUAH	MR. S DUTTA MR. A DAS SC, FOREST
25	Review.Pet./6/2019 WP(C) 83/2014(D/O)	ABDUL HAMID Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
ORDERS				
26	WP(C)/2556/2014 FIXED	MD. KHALIQUZZAMAN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE and ANR.	MR.H R A CHOUDHURY MR.G UDDIN MR.R CHOUDHURY MS.M BURAGOHAIN	
27	WP(C)/6485/2014 WP(C) 7331/2013(D/O)	MAHIM CHANDRA NATH and 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH	GA, ASSAM MR.S P ROY MR.K RAJBONGSHI MR.M MAHANTA SC, HIGHER EDUCATION MR.R P N SINGH
28	WP(C)/1127/2015 FIXED	SMTI RATNA DOLEY and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS.K YADAV MR.A KABRA MR.R L YADAV	DR.B AHMED SC, CO-OP. GA, ASSAM
29	WP(C)/5469/2015 FIXED	BIREN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.D MOZUMDER MR. J H SAIKIA	GA, ASSAM
30	WP(C)/1703/2016 FIXED	MD. NASIR AHMED Versus DEPUTY COMMISSIONER, DEPHU and ANR.	MD. B ISLAM MR. S HUSSAIN MS. R BEGUM MR. A A MONDAL	GA, ASSAM
31	WP(C)/2394/2016 FIXED	SAILENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 8 ORS	MR.G Z AHMED MR.A A HUSSAIN	GA, ASSAM SC, IRRIGATION SC, ELECTION COMMISSION.
32	WP(C)/7469/2016	HEMANTA DAIMARY Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MS.J BORAH MR.P BISWAS	GA, ASSAM MS.M D BORAH SC, P & R D
33	WP(C)/7486/2016	BIBEK DEKA Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS MS.U NANDA MR.F A HASSAN MR.P BISWAS	GA, ASSAM MS.M D BORAH(SC, P&RD.)
34	Cont.Cas(C)/520/2017 FIXED	TAPAN BAISHYA Versus M. ANGAMATHU AND ORS	MRS B BHUYAN MR. A K BHUYAN MS. N BORAH MS. S PHUKAN	MS M HAZARIKA (R1, R2, R5) MR. D NATH (R1, R2) MS. S KHOUND (R1, R2, R5) MS. A R MOLIE MS. K DUTTA (R1, R2)

35	WP(C)/1920/2017	SURAIYA BEGUM Versus THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MR. M KHAN MRJ RAHMAN	GA, ASSAM
36	WP(C)/2301/2017	DHARAM PRAKASH SHAH Versus THE STATE OF JHARKHAND and 4 ORS	MR. A M BORA MS. C CHOUDHURY MR. D GOGOI MR. J PATOWARI MS. U SARMA	GA, ASSAM MS B DEVI (R4) MR. R SENSUA (R4) MR. R SARMA (R4) MR. S BORTHAKUR (R4)
37	WP(C)/6351/2017 FIXED	KAMRUL HUSSEN MAZUMDER Versus THE STATE OF ASSAM and 5 ORS.	MR H I CHOUDHURY MR. G UDDIN MS. P A TALUKDAR	GA, ASSAM MR. B SAHARIA (R-6) MR. A M BARBHUIYA (R-6) MS. F BEGUM (R-6) MS. M MEDHI (R-6)
38	Review.Pet./172/2018 WP(C) 3518/2017(D/O)	SAMSUL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
39	Cont.Cas(C)/348/2018 FIXED	M/S. BINAPANI RANDHAN GAS Versus RANJIT BORGHAIN AND ANR	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR. M K CHOUDHURY (R1, R2) MR. A BARKATAKI (R1, R2) MR. N BARUAH (R1, R2) MR P BHARDWAJ (R1, R2)
40	Cont.Cas(C)/459/2018	BORDUAR G.P.S.S. LTD. AND 25 ORS. Versus KAMAL KUMAR BAISHYA, ACS AND ANR.	MR. B RAHMAN MR. A SARMA MR. S CHOWDHURY	MR. A GOGOI (R2) MR. M DAS (R1) MR. S R BORUAH (R2) MR. N K NEOG (R1) MS. N SULTANA (R1)
41	Cont.Cas(C)/487/2018	M/S. KUBER PLASTICS PVT. LTD. Versus KUMAR SANJAY KRISHNA AND 6 ORS.	MR J I BARBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR. R ALI	MR. P N GOSWAMI (R1, R2, R3, R4) MR. R R Gogoi (R1, R2, R3, R4)
42	Cont.Cas(C)/541/2018	SANTOSH KR. MORE Versus PUSHPA SUBRAMANYAM, IAS AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D DAS SR. ADV (R2) MR A KALITA (R2) MR. M MAHANTA (R2) MS. B SARMA (R1)
43	Cont.Cas(C)/569/2018 FIXED	M/S. GREEN VALLEY INDUSTRY Versus RAKESH KUMAR, IAS AND 3 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	
44	WP(C)/2133/2018 FIXED	MANIK CHANDRA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
45	I.A.(Civil)/4323/2018 FIXED in WP(C)/8551/2018	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR S SARMA MR. S BORTHAKUR MR. R HAZARIKA MR. J ROY MS. S KAKATI MR. C CHAKRABORTY	GA, ASSAM SC, GMC MR. S BORAH
	WITH WP(C)/8551/2018	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MS. S BORA SC, GMC
	WITH			
46	WP(C)/7130/2016	SMTI. RAKHEE DAS AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.M K SHARMA	SC, GMC

47	WITH WP(C)/6074/2017	RAJENDRA PRASAD YADAV AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.H RAHMAN MR G ALAM MR. N HASAN MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY MR S SARMA MR. S BORTHAKUR MR. F AHMED	GA, ASSAM MR.S BORA SC, GMC
48	WITH WP(C)/2125/2018	DABU HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS. (F)	MR. M K SHARMA MS. S SAIKIA MS. N BARUAH MS. A BARUA	SC, GMC
49	WITH WP(C)/3265/2018	MD. NIYAZ AHMED AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM (R1) MR. S BORA SC, GMC (R2,3)
50	WP(C)/5490/2018 FIXED	DWIJENDRA CHANDRA NATH Versus THE ASSAM BOARD OF REVENUE AND 9 ORS.	MR. B PATHAK MR A CHOWDHURY MR H K GOGOI MR. R THADANI	GA, ASSAM MR. D BORAH (R5, R7) MRS. H SARMAH (R5, R7) MR. N J KHATANIAR (R8-R10) MR. R DOWARAH (R5, R7)
51	WP(C)/8621/2018 FIXED	SARJUG SHAH Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS HIMADREE GOGOI	SC, WATER RESOURCE
52	Cont.Cas(C)/11/2019 FIXED	M/S GREEN VIEW ENTERPRISE Versus RAKESH KUMAR, IAS AND 3 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	
53	Cont.Cas(C)/23/2019 FIXED	DILIP GOGOI Versus RAJESH PRASAD AND 2 ORS.	MRS. M A OZAH	MR. D CHAKRABARTY (R2, R3) MS. M CHAKRABORTY (R2,R3)
54	I.A.(Civil)/231/2019 FIXED in WP(C)/7121/2015 WITH WP(C)/7121/2015	BHOLA BHOWMIK and 16 ORS, Versus THE STATE OF ASSAM and 4 ORS,	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, REVENUE SC, NF RLY
		BHOLA BHOUMICK and 16 ORS, Versus THE STATE OF ASSAM and 3 ORS,	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MS.R MAHANTA	GA, ASSAM(R1-3) MR.A K SARKAR SC, RAILWAY
	WITH I.A.(Civil)/507/2019 in WP(C)/7121/2015	BHOLA BHOWMIK and 16 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, REVENUE SC, NF RLY
55	I.A.(Civil)/261/2019 FIXED in WP(C)/4087/2017 WITH WP(C)/4087/2017	PRAN KRISNA GHOSH and 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, REVENUE SC, NF RLY
		PRAN KRISNA GHOSH and 4 ORS. Versus THE STATE OF ASSAM and 2 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR.A K SARKAR DR.B N GOGOI SC, NF RLY
	WITH I.A.(Civil)/542/2019 in WP(C)/4087/2017	PRAN KRISNA GHOSH and 4 ORS. Versus THE STATE OF ASSAM and 4 ORS	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, REVENUE SC, NF RLY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 05-03-2019
TO 03-05-2019, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Co.Appl./1/2017 (PART-HEARD), WITH RECORDS OF NCLT (3 NOS.) AND OFFICE NOTE IN CO.APPL. 6/14 & 7/14.	M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. Versus THE OFFICIAL LIQUIDATOR	MR.D KALITA MS.J R THAKUR MR.A THAKUR	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA
	WITH			
2	Co.Appl./6/2014	THE OFFICIAL LIQUIDATOR Versus JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
	WITH			
3	Co.Appl./7/2014	THE OFFICIAL LIQUIDATOR Versus JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
4	CRP/372/2014	KAMESWAR KUMAR and ANR Versus ON THE DEATH OF SMTI LILA KUMAR HER LEGAL HEIR SMTI JEOTI KUMAR and 4 ORS	MR.D SARMA MRA UPADHYAY MR.P UPADHYAY MRT BORA	MR. B D DEKA (R3,4 AND 5) MR. M DAS (R3,4 AND 5)
5	CRP/348/2015	MURLI MANOHAR BAGARIA Versus CHANDMARI TEA COMPANY PVT. LTD. and 7 ORS	MR. D MAZUMDAR MR.P BORAH	MR.G N SAHEWALLA(R-1 & 2) MS.B SARMA(R-1 & 2) MR.A CHETIA(R-1 & 2) MD.ASLAMR-1 and 2
6	CRP/96/2016	BHUPENDRA CHANDRA KALITA Versus SMTI. ALAKA KALITA	MR.SHEELADITYA	MR.R SARMA MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR.A DEKA
7	FAO/14/2018 CAVT. 1187/17	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR Versus ALPS INDUSTRIES LTD. AND ANR	MR. B D DAS MR. D NATH MS. J TAMULI	MR. T J MAHANTA MS. M BHATTACHARJEE
8	FAO/31/2018 CAVT. NO.0290/2018	SMTI SABITA DAS AND ANR Versus MRS NAVITA BHATRA AND ANR	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS P THAPA MR. R BORA	MR G JALAN FOR CAVEATOR

	WITH I.A.(Civil)/2055/2018 in FAO/31/2018	SMTI SABITA DAS Versus MRS NAVITA BHATRA	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS P THAPA MR. R BORA	MR G JALAN FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
9	RSA/21/2018	DHARMESWAR BAISHYA Versus SARVODAYA TRUST	MR.P DAS MR. A SATTAR MR.S K MEDHI MR Z MUKIT MS. N BARMAN MS. S ROY MS. R HUSSAIN MS.P SARMAH	MR H K DEKA, SR.ADV. MR. P CHOUDHURY MR. M DAS
	WITH I.A.(Civil)/202/2018 in RSA/21/2018	DHARMESWAR BAISHYA Versus SARVODAYA TRUST	MR. D NANDI MS. P SARMAH MS. S ROY	
10	RSA/32/2019	SRI LOHIT CHANDRA DAS Versus SRI TARANATH DAS AND 9 ORS	MR. P K SARMA MS. B BHUYAN	
<u>ORDERS</u>				
11	MFA/9/2015 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MUSST. ASMA KHATUN and 2 ORS,	MR.R C PAUL MS.S ROY	MS.K DEVI(R-1) MR. M KHAN(R-1) MRJ RAHMANR-2
12	MFA/66/2015 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ANANDA RAM DAS and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MS.B BORAH	MR.S C BISWASR- 1and2 MR.I HUSSAIN(R- 1&2) MRM H AHMED(R- 1&2) MR. S BISWAS(R- 1&2)
13	CRP(I/O)/73/2015 WITH LCR	ARUN MAHANTA Versus BHARAT CHANDRA TALUKDAR	MR.P SUNDI	
14	MFA/75/2015 WITH LCR	THE UNION OF INDIA Versus M/S KUNDANMAL CHOUDHARY	MR B N GOGOI MR.S NEOG	MR.A GOYAL MS.M SHARMA MR.K P MAHESWARI
15	MFA/77/2015 WITH LCR in MFA 84/16	THE UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MR. B SARMAH MR.A CHETRY MR.U K NAIR MR.M P SARMA	MRS.M SARMA
	WITH I.A./586/2016 in MFA/77/2015	THE UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MR.A CHETRY MR.U K NAIR MR.M P SARMA	MR.A GOYAL MS.S T BOKTH MS.M SHARMA MR.K P MAHESWARI
16	WITH MFA/1/2016	THE UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MR. B SARMAH MR.A CHETRY MR.U K NAIR MR.M P SARMA	MR.A GOYAL MS.M SHARMA MR.K P MAHESWARI
	WITH I.A./582/2016 in MFA/1/2016	THE UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MR.A CHETRY MR.U K NAIR MR.M P SARMA	
17	WITH MFA/84/2016	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MR. B SARMAH MR.U K GOSWAMI SC, NF RLY	MS.M SHARMA
	WITH I.A.(Civil)/1588/2016 in MFA/84/2016	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MR.U K GOSWAMI SC, NF RLY	
18	I.A.(Civil)/1075/2016 in FAO/35/2016	SRI PAWAN GOYAL Versus SRI DOLO MURA @ BUDHURAM MURA and 5 ORS	MR.K R SURANA MR.D UPAMANYA MR.G KHANDELIA	

	WITH FAO/35/2016	SRI PAWAN GOYAL Versus SRI DOLO MURA @ BUDHURAM MURA and 5 ORS	MR.D UPAMANYA MR.G KHANDELIA	
19	MFA/47/2017 WITH LCR	THE UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LIMITED and ANR	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MS.M DAS(R-2) MR. K P MAHESWARI (R1) MS. L DAS (R1)
20	MFA/83/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus NAYANMONI DAS and ANR.	MR.R C PAUL MS.S ROY	MS.S GOGOI MS.S D SAIKIA
21	MFA/86/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus KATI RAM NATH and ANR.	MS.R D MOZUMDAR MS.M SONOWAL	
22	MFA/104/2017 WITH LCR	UNION OF INDIA Versus M/S VINEET SALT SUPPLIERS	MS.R BARUAH MS.M CHATTERJEE MRS.U CHAKRABORTY MS.M ACHARYYA	MS.J CHOUDHURY MS.M SHARMA MR.K P MAHESWARI
23	MFA/105/2017 WITH LCR	UNION OF INDIA and 2 ORS Versus M/S FUEL SOURCES INDIA PVT LTD and ANR	MS. R BARUAH MS. M CHATTERJEE MS. M ACHARYYA MS. N R RABHA SC, NF RLY MRS. U CHAKRABORTY	MS. M SHARMA MR. K P MAHESWARI MS. L DAS
24	MFA/119/2017 WITH LCR 1 FILE	SMT SANGITA DEVI Versus THE UNION OF INDIA,	MR.J MOLLAH MS.A BHANU MS.S P DAS	MR.A K SARKAR SC, NF RLY
25	MFA/122/2017 WITH LCR	M/S NEW INDIA ASSURANCE CO LTD Versus ANIMA BEGUM @ AMINA BEGUM and 3 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MD. R ALI MS. J CHAKRABORTY MR A A DEWAN MR.S MISHRA
	WITH I.A.(Civil)/1749/2017 in MFA/122/2017	M/S NEW INDIA ASSURANCE CO LTD Versus ANIMA BEGUM @ AMINA BEGUM and 3 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	
26	MFA/127/2017	DIPAK BORO Versus COMMISSIONER OF WORKMEN COMPENSATION and ORS	MR. S DAS MS. R VERMA	MR. R K BHATRA MR A SAIKIA MS. A A KHANAM MS. J BHAGAWATI
27	MFA/163/2017	ORIENTAL INSURANCE CO LTD Versus MD AKBAR ALI and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
	WITH I.A.(Civil)/3366/2017 in MFA/163/2017	ORIENTAL INSURANCE CO LTD Versus MD AKBOR ALI and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
28	MFA/186/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus MD. RUPCHAN ALI and ANR,	MS.R D MOZUMDAR	MR.D K SAIKIA MS.S D SAIKIA
	WITH I.A.(Civil)/4251/2017 in MFA/186/2017	THE ORIENTAL INSURANCE CO. LTD. Versus MD. RUPCHAN ALI and ANR,	MS.R D MOZUMDAR	MR.D K SAIKIA MS.S D SAIKIA
29	I.A.(Civil)/1858/2017 in MFA/124/2017	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI BANGKARI RAVA and 2 ORS	MR.R C PAUL MR. S BASUMATARY	
	WITH MFA/124/2017	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI BANGKARI RAVA and 2 ORS	MR.R C PAUL MR. S BASUMATARY	
30	SAO/7/2018	RANJIT BHATTACHARJEE AND 2 ORS Versus SMTI RAMA DEURI BHARALI AND 3 ORS	MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R ALI	

31	FAO/10/2018 WITH LCR	DR KESHARI CHAND GOEL Versus SRI DINESH KR AGARWAL and 4 ORS	MR. D MOZUMDER MR. S BISWAS	MR B AGARWAL (R1-R4) MR. B. DUTTA (R1-R5) MR. S DEKA (R1-R5) MR. S DEKA (R1-R5) MS. J BORO (R1-R5) MS. J BORO (R1-R5) MR D TUMUNG (R1-R4)
	WITH I.A.(Civil)/787/2018 in FAO/10/2018	DR KESHARI CHAND GOEL Versus SRI DINESH KR AGARWAL and 4 ORS	MR. D MOZUMDER MR. S BISWAS	
32	FAO/38/2018	DR KESHARI CHAND GOEL Versus SRI SANTOSH KUMAR AGARWAL and 6 ORS	MR. D MOZUMDER MR. S BISWAS	MR B AGARWAL (R1-R7) MR. B. DUTTA (R1-R7) MR. S DEKA (R1-R7) MS. J BORO (R1-R7) MR D TUMUNG (R1-R7)
	WITH I.A.(Civil)/2426/2018 in FAO/38/2018	DR KESHARI CHAND GOEL Versus SRI SANTOSH KUMAR AGARWAL and 6 ORS	MR. D MOZUMDER MR. S BISWAS	
33	Tr.P.(C)./45/2018	NITA BHATTACHARYA Versus GUPTAMANI SARMAH @ KAVID KASHYAP	MR. M HOQUE MR N AHMED MR. M ALAMGEER	MR G P BHOWMIK MR D KALITA
34	MFA/56/2018 WITH LCR	SMTI KALPANA BORAH Versus THE UNION OF INDIA	MR. S CHAUHAN	MR. B SARMAH MR B SARMA,SC, NF RLY
35	Tr.P.(C)./68/2018	GOURI CHAKRABORTY Versus PARTHA SARATHI CHAKRABORTY	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	MR SISHIR DUTTA MR. C SHARMA MR. SIDHANT DUTTA
36	MFA/83/2018 WITH LCR	DHRUBA DAS Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR B SARMAH MR. B SARMA SC, NF RLY
37	MFA/84/2018 WITH LCR	BABUR ALI AND 4 ORS Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMAH MR. B SARMA SC, NF RLY
38	MFA/89/2018 WITH LCR	SRI PACHA BHUMIS Versus UNION OF INDIA	MRS. P BARMAN (BORKAKOTI) MR.S K SINGH MR.G UDDIN	MR. A K SARKAR SC, NF RLY
39	MFA/112/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MD HABIBUR RAHMAN AND ANR	MR. R C PAUL MS N RAJKONWAR	MR G RAHUL (R1) MR. D M NATH (R1)
	WITH I.A.(Civil)/2731/2018 in MFA/112/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus MD HABIBUR RAHMAN AND ANR	MR. R C PAUL MS N RAJKONWAR	
40	MFA/143/2018 WITH LCR	SMT HALIMA KHATUN Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMA SC, NF RLY
41	MFA/165/2018 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus MD. NASER ALI and 3 ORS,	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. O P BHATI MR. Z IQBAL MR. M CHOUDHURY MR. D MONDAL MR. A GOGOI MR. P SARMA
	WITH I.A.(Civil)/4064/2018 in MFA/165/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus MD. NASER ALI and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. O P BHATI MR. Z IQBAL MR. M CHOUDHURY MR. D MONDAL MR. A GOGOI MR. P SARMA

42	MFA/167/2018 WITH LCR	RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus SAHAB UDDIN AND 2 ORS	MR T KALITA MR. A KAKATI	MR. S K GHOSH (R1, R2) MS F AHMED (R3)
	WITH I.A.(Civil)/4127/2018 in MFA/167/2018	RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus SAHAB UDDIN AND 2 ORS	MR T KALITA MR. A KAKATI	
43	CRP(I/O)/179/2018	JOGEN KONWAR @ JOGENDRA KONWAR Versus RAJAT MAZUMDAR AND 9 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN	MR. R K JAIN (R2) TULIKA BORAH (R2) MR. M K GOGOI (R4, R5)
44	Review.Pet./186/2018 in WP(C) 2743/18(D/O)	ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR Versus MD ABDUL GONI AHMED AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	MD A HUSSAIN
	WITH			
45	Cont.Cas(C)/562/2018	ABDUL GANI AHMED Versus S. K. BHOWMIK AND 2 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	MR B D DAS (R1-R3) MR H K SARMA (R1-R3) MRS R DEKA (R1-R3)
46	CRP(I/O)/188/2018	CHANDRADHAR NATH Versus ARCHANA NATH AND ANR.	MS. K D SARMAH MS. B DEVI MR. R SARMAH MR P C MAZUMDAR MRS. S D SAIKIA	
47	CRP(I/O)/377/2018	CHITTARANJAN PATWARI Versus M/S. L.M. COMMERCIAL HOUSE	MR. A C SARMA MR H K SARMA MR G BHARADWAJ	
48	I.A.(Civil)/1439/2018 in FAO 4/08(D/O)	SMT. HIRADA SAIKIA Versus KUSHESWAR SAIKIA	MR. R M DEKA MR. M DAS MR. K SAIKIA	MR C BARUAH MR. B BARUAH MS P BATHARI
	WITH I.A.(Civil)/1442/2018	SMT. HIRADA SAIKIA Versus KUSHESWAR SAIKIA	MR. R M DEKA MR. M DAS MR. K SAIKIA	
49	I.A.(Civil)/2747/2018 in MFA/114/2018	SRI PARAMANAND PASWAN AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MR B DAS MS J KALITA	MR. B SARMA SC, NF RLY
	WITH MFA/114/2018	SRI PARAMANAND PASWAN AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MR B DAS MS J KALITA	MR. B SARMA SC, NF RLY
50	I.A.(Civil)/2941/2018 in MFA/79/2012	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN, HIS LEGAL HEIR SMTI. RUMI BHUYAN	MRS. S ROY	MR. T C CHUTIA MR. A K GUPTA MR. R S MISHRA
	WITH MFA/79/2012	NATIONAL INSURANCE CO LTD Versus BIKU BHUYAN and ANR	MR.R C PAUL MS.S ROY MS.A DAS	MR.T C CHUTIA MR.A K GUPTA MR.R S MISHRA MS.M CHUTIA MR.D K ROY
	WITH MC/2638/2012 in MFA/79/2012	NATIONAL INSURANCE CO LTD Versus BIKU BHUYAN and ANR	MR.R C PAUL MISS.S ROY MS.A DAS	
	WITH I.A.(Civil)/2942/2018 in MFA/79/2012	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN, HIS LEGAL HEIR SMTI. RUMI BHUYAN	MRS. S ROY	MR. A K GUPTA MR. T CHUTIA MR. R S MISHRA
	WITH I.A.(Civil)/2943/2018 in MFA/79/2012	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN, HIS LEGAL HEIR SMTI. RUMI BHUYAN	MRS. S ROY	MR. A K GUPTA MR. T CHUTIA MR. R S MISHRA

51	I.A.(Civil)/3176/2018 in MFA/46/2008	NATIONAL INSURANCE CO. LTD. Versus MD. NAZRUL ISLAM AND ANR.	MR. K K BHATTA MR. R K BHATRA MR. A SAIKIA	
	WITH MFA/46/2008	NATIONAL INSURANCE CO. LTD. Versus MD. NAZRUL ISLAM	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MR A SAIKIA	
	WITH MC/902/2008 in MFA/46/2008	NATIONAL INSURANCE CO. LTD. Versus MD. NAZRUL ISLAM	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MR A SAIKIA	
52	I.A.(Civil)/4183/2018 in FAO/57/2018	SHRI DILIP KUMAR DEKA Versus SHRI TUTU KUMAR SARMAH	MR. M TALUKDAR MS. B PEGU	MR. S DEKA
	WITH FAO/57/2018 CAVT. NO. 1103/2018	SHRI DILIP KUMAR DEKA Versus SHRI TUTU KUMAR SARMAH	MR. M TALUKDAR MS. M TALUKDAR MS. B PEGU	MR S DEKA MS. J BORO MR D TUMUNG FOR CAVEATOR MR. JYOTIRMOY ROY MS. S SARMA
53	CRP(I/O)/2/2019 FIXED	BUBU HUSSAIN AND 3 ORS Versus PRAKASH RANJAN BISWAS	MS. P BORAH MR. S BORTHAKUR	MR. JYOTIRMOY ROY MS. S SARMA
54	CRP(I/O)/10/2019 FIXED	MUSTT. ANWARA BEGAM AND 8 ORS. Versus SURAJ RABI DAS AND ANR.	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	
55	I.A.(Civil)/782/2019 WITH LCR in MFA/165/2017	SMT. NIRMOLA KALITA Versus THE NATIONAL INSURANCE COMPANY LTD.	MR. J AHMED MR. P RAHMAN	MR. R K BHATRA
	WITH MFA/165/2017	NATIONAL INSURANCE CO. LTD Versus SMT NIRMOLA KALITA and 2 ORS	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA MR.D K BHATRA	MR.J AHMED MS.S KALITA MR.P RAHMAN MR.A HOQUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./508/2014 WITH LCR 2 FILES	BHUPEN CHANDRA PEGU Versus THE STATE OF ASSAM AND 3 ORS.	MR.D K DAS MS.M BORO MSG ACHARJEE	PP, ASSAM
2	Crl.Pet./587/2015	TOPESH RANJAN BHOWMIK Versus THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MS.S JAHAN(R-1) PP, ASSAM ADDL PP,ASSAM
3	Crl.Pet./643/2015	M/S SAPTARSHI ASSOCIATES Versus THE STATE OF ASSAM AND ANR.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.K R BORA(R-2) PP, ASSAM
4	Crl.Pet./268/2017	SYED MUJAFFAR HUSSAIN Versus SYEDA NAHIDA MONTAZ	MR.K MUNIR MR.M ALI MR.M S ALI	MR. A DEKA MR. D SARMA MR. P K GARODIA MR. U BHATTACHARYA
5	Crl.Pet./540/2017	TAREK AKHTAR ANSARI Versus THE STATE OF ASSAM and ANR	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER	MR. M K SAH (R2)
6	Crl.Pet./946/2017	DEBASIS BORPUJARI Versus THE STATE OF ASSAM and 2 ORS.	MR.N BARUAH MR.S ALI MR.SK N MAHAMMAD MR.SK S N MOHAMMAD	MR N J DAS MR. N K KALITA MR P K DAS PP, ASSAM
7	Crl.Pet./1043/2017	D. SHIVASANKARAN Versus PADMAVATI AUTOMOBILES and ANR.	MR.A K PURKAYASTHA MR.V K CHOPRA MR.S K SINGH MR.J CHOPRA	MR R K MOUR MR. D MAZUMDAR MR. P DAS MS. J BHATTACHARJEE
BAIL HEARING				
8	AB/3452/2018 FIXED	SANDIP MAJUMDAR @ SANDIP NANDI MAJUMDAR Versus THE STATE OF ASSAM	MD R ALI MR. D BORA MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM

ORDERS

9	Crl.A./232/2012 WITH OFFICE NOTE	BINU DHAR Versus BABUL SAHA and ANR	MR.S SARMA MR.G GOSWAMI MSB DEVI	PP, ASSAM
10	Crl.A./288/2014 WITH OFFICE NOTE & LCR 2 FILES	REKIBUDDIN AHMED Versus GAUTAM CHOUDHURY and ANR	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
11	Crl.L.P./9/2016 WITH OFFICE NOTE & LCR 2 FILES, FIXED in Crl.A./260610/2015 WITH Crl.A./260610/2015 (Filing Number)	SREE RADHA CREATION P LTD. and ANR, Versus ROYAL TRADING CO. and ANR, SREE RADHA CREATION P LTD. and ANR, Versus ROYAL TRADING CO. and ANR	MR.A SATTAR MR.Z MUKIT MR.H K BARUAH	
12	Crl.Pet./289/2016	CHIEF MANAGER Versus SHOHIDUR ISLAM and 13 ORS.	MR.K K DEY MRV K BAROOAH	MR.J I BORBHUIYA(R-1) MRS.F BEGUMR-1 MR.L MOHAN(R-1) PP, ASSAM
13	Crl.Pet./708/2016 WITH OFFICE NOTE	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	MR.N J DUTTA(R-3) MS.C CHOUDHURY(R-3) PP, ASSAM MR.A R BORA(R-3)
14	Crl.Pet./1021/2016	IKBAL HUSSAIN Versus STATE OF ASSAM and 2 ORS.	MR T KALITA MR.I CHOUDHURY MRS M ABDULLAH P MR.N K DAS MR A SAIKIA MR.A S ALI	PP, ASSAM
15	Crl.A./331/2017 WITH OFFICE NOTE & LCR 2 FILES	SRI PANKAJ DAS Versus SRI GAJEN BAISHYA and ANR	MR. P P DAS MR. R AHMED	MR. N SARKAR (R1) MR P K BASU (R1) PP, ASSAM
16	Crl.Pet./355/2017	PROTAP SINGHA KONWAR Versus THE STATE OF ASSAM and ANR.	MR.P HAZARIKA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	PP, ASSAM
17	Crl.Rev.P./409/2017 WITH LCR 5 FILES	PANKAJ DEY Versus THE STATE OF ASSAM and ANR.	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	PP, ASSAM
18	Crl.A./80/2018 WITH LCR 6 FILES	ANUP PATIR Versus THE STATE OF ASSAM	MR. M BISWAS MS. R BORGHAIN	PP, ASSAM
19	I.A.(Crl.)/116/2018 WITH LCR 4 FILES, FIXED in Crl.A./405/2017 WITH Crl.A./405/2017	NAWAS SARIF Versus UNION OF INDIA NAWAS SARIF Versus UNION OF INDIA	MS. S K NARGIS MS. N DAS MS B HAZARIKA MS.B HAZARIKA MS.S K NARGIS MS.N DAS	MR. B SARMA SC, NCB SC, NCB
20	Crl.L.P./127/2018 WITH OFFICE NOTE in Crl.A./6580/2018 WITH Crl.A./6580/2018 (Filing Number)	RAJU KAKATI Versus THE STATE OF ASSAM AND ANR RAJU KAKATI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS A PARVEEN	PP, ASSAM
21	Crl.A./162/2018 WITH OFFICE NOTE & LCR 4 FILES WITH I.A.(Crl.)/389/2018 in Crl.A./162/2018	SRI BANESWAR NATH Versus THE STATE OF ASSAM AND ANR SRI BANESWAR NATH Versus THE STATE OF ASSAM AND ANR	MS B GOGOI MR. P SAIKIA MS D DEKA MS. B SOREN MS B GOGOI MR. P SAIKIA MS D DEKA MS. B SOREN	PP, ASSAM PP, ASSAM

22	Crl.A./292/2018 WITH OFFICE NOTE	RIMA SHARMA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR. D WANGDI MR. R BARBHUYAN	PP, ASSAM
23	Crl.A./299/2018 WITH LCR 3 FILES	SRI PRINCE JAISWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM	MR T KALITA (R2, R3) MR. A SAIKIA (R2, R3) MR. A S ALI (R2, R3) MR. J ISLAM (R2, R3) PP, ASSAM
24	Crl.A./359/2018 WITH OFFICE NOTE & LCR 6 FILES	SHRI PRAHLAD CHANGMAI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR. J SAIKIA MR. P THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/946/2018 in Crl.A./359/2018	SHRI PRAHLAD CHANGMAI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR. J SAIKIA MR. P THAKURIA	PP, ASSAM
25	Crl.A./368/2018 WITH OFFICE NOTE & LCR 2 FILES	SRI PADMESWAR HANDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR S M ABDULLAH P MR D SAIKIA MR. A BHATTACHARYYA	PP, ASSAM
	WITH			
26	Crl.A./337/2018	UMANANDA HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	PP, ASSAM
27	Crl.A./387/2018 WITH OFFICE NTOE	RATUL LAHKAR Versus MRINAL CHANDRA DAS	MR B CHAKRAVORTY MR H B BASUMATARY	
28	Crl.A./394/2018 WITH OFFICE NOTE & LCR 2 FILES	M/S D.B ASSOCIATE Versus SRI PRANAB PHUKAN	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	
29	I.A.(Crl.)/918/2018 WITH LCR 3 FILES in Crl.A./347/2018	MANIK SHEIKH @ MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ	PP, ASSAM
	WITH Crl.A./347/2018	MANIK SHEIKH @ MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ	MR. S A AHMED (OP2) PP, ASSAM MR. S A AHMED (OP2)
30	Crl.L.P./4/2019 WITH OFFICE NOTE in Crl.A./10813/2018	DR. JASMINE BEGUM Versus DR. JAHAN IQBAL AHMED AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. B BORA	MR. A M BORA (R1) MR. D GOGOI (R1) MS. C CHOUDHURY (R1) MS P DASGUPTA (R1) PP, ASSAM
	WITH Crl.A./10813/2018 (Filing Number)	DR. JASMINE BEGUM Versus DR JAHAN IQBAL AHMED AND ANR		
31	Crl.L.P./5/2019 WITH OFFICE NOTE in Crl.A./10176/2018	THE NATIONAL SMALL INDUSTRIES CORPORATION LTD. Versus RIPUN BHUYAN AND ANR	MR. J DEKA	MR. S P ROY (R1) MR A K RAI (R1) MS K GOGOI (R1) MS. N RAI (R1) PP, ASSAM
	WITH Crl.A./10176/2018 (Filing Number)	THE NATIONAL SMALL INDUSTRIES CORPORATION LTD Versus SRI RIPUN BHUYAN AND ANR		
32	Crl.L.P./6/2019 WITH OFFICE NOTE in Crl.A./10468/2018	RAMESH KUMAR MALPANI Versus HIRALAL UPADHYAY AND ANR	MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR H MAURYA (R1) MS. L SRIVASTAVA (R1) MR. S AGARWAL (R1) PP, ASSAM
	WITH Crl.A./10468/2018 (Filing Number)	SRI RAMESH KUMAR MALPANI Versus SRI HIRALAL UPADHYAY AND ANR		

	WITH I.A.(CrI.)/62/2019	RAMESH KUMAR MALPANI Versus HIRALAL UPADHYAY AND ANR	MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR H MAURYA (OP1) MS. L SRIVASTAVA (OP1) MR. S AGARWAL (OP1) PP, ASSAM
33	CrI.A./18/2019 WITH OFFICE NOTE & LCR 1 FILE	SHRI SUNIL KUMAR YADAV Versus SHRI TUSHAR KUMAR JAIN and ANR	MR. P D NAIR MR G ALAM MS J KHANOM K BUI K BUI MR. D NAG	
34	I.A.(CrI.)/27/2019 WITH LCR 3 FILES (SCANNED COPY) in CrI.A./9/2019 WITH CrI.A./9/2019	SHRI BIJU BARMAN Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
		SHRI BIJU BARMAN Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
35	I.A.(CrI.)/184/2019 BA. 268/19(D/O) in Bail Appln./268/2019	ABED ALI Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL	PP, ASSAM
HEARING				
36	CrI.Rev.P./367/2009 WITH LCR 4 FILES	JOYDEV BARHOI Versus JITEN SARKAR and ANR.	MD.M H RAJBARBHUIYAN MR.A MANNAF MR.R DEV	MR.S K TALUKDAR MR.P K MUNIR PP, ASSAM
37	CrI.Rev.P./369/2009 WITH LCR 6 FILES	MUSTT ASMA KHATUN Versus ABDUL KUDDUS AHMED and ANR.	MR.D K CHOMAL MS.R GOSWAMI	MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR I HUSSAIN MR.A S CHOUDHURY PP, ASSAM
38	CrI.Rev.P./41/2010 WITH LCR	MD ABDUL SALAM Versus INDRA DEO HARIJAN	MRS.R MOMTAZ MR.INAM UDDIN	
	WITH			
39	CrI.Rev.P./439/2009	INDRA DEO HARIJAN Versus MD ABDUL SALAM and 2 ORS.	MR.A J SARMA MR.P D NAIR MR G ALAM	MR. D C BORAH (R2 & 3) MR.I UDDIN MRS.R MOMTAZ MR D BARMAN (R2 & 3) MR.N K BARUA
40	CrI.Rev.P./456/2010 WITH LCR	HARIPADA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.H ALI	PP, ASSAM
41	CrI.Rev.P./498/2014 WITH LCR 3 FILES	JOLUK NINU Versus AJAY AGARWAL	MR.P K TIWARI MR. R J DAS MR.B DAS	MR.P DAS MR.D K KOTHARI MR.B DEKA MR.P JAIN MR.R K GUPTA
42	CrI.Pet./152/2016	RAJIB SARMA Versus THE STATE OF ASSAM AND ANR	MS.M SARMAH MR.M ALI MR.F HAQUE	MR.B D DASR-2 MR.N J DUTTA(R-2) MR.D TALUKDAR(R-2) MS.R DEKA(R-2) MR. D NATH(R-2) MR.K D SARMA(R-2) PP, ASSAM
43	CrI.Pet./705/2017	SOFIQL HOQUE Versus THE STATE OF ASSAM and ANR.	MR.M U MONDAL MR.A WAHAB MD I H KHAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 11

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP THE ADDITIONAL
HEARING LIST DATED 25-02-2019 TO 29-03-2019
ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7334/2018 WITH LCR	NUR BHANU Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/7438/2018 WITH LCR	SALIMA KHATUN Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS A DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/7452/2018 WITH LCR	FOJILA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS M BHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/7921/2018 WITH LCR	BASER MONDAL Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R8) ASSTT.S.G.I. SC, F.T (R2TO6,9AND10) SC, ELECTION COMMISSION. (R7)
5	WP(C)/7971/2018 WITH LCR	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/8012/2018 WITH LCR	WAHID ANSARY @ WAHID ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. P K DAS MR S ISLAM MR. M ALI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WITH WP(C)/675/2017	WAHID ANSARI @ WAHID MIA Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.M ALI	GA, ASSAM ASSTT.S.G.I.

8	WP(C)/8205/2018 WITH LCR	ABDUL OHAB SHEIKH @ OHAB SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) ASSTT.S.G.I. SC, F.T (R2TO4) SC, ELECTION COMMISSION. (R5)
9	WP(C)/8275/2018 WITH LCR	NAL MIAH Versus THE UNION OF INDIA AND 9 ORS.	MR. M R KHANDAKAR	SC, NRC (R5) ASSTT.S.G.I. (R1) SC, F.T (R3,4,6TO10) SC, ELECTION COMMISSION. (R2)
10	WP(C)/8485/2018 WITH LCR	ALIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/8627/2018 WITH LCR, FIXED	MEHERUN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR K BHUYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/8630/2018	JAYNAL KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI MR. M P BORAH	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/8639/2018	DILIP SAHA Versus THE UNION OF INDIA AND 7 ORS.	MR. D SUR MS. D SINHA J U AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/8640/2018 FIXED	NURUL AMIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/8701/2018	FAKAR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR S M T CHISTIE MR. S K DAS MR R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/8704/2018	MAMUD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER MR. K ISLAM	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/8709/2018	RAMJAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A B SIDDIQUE MS K DAS MR S Z AHMED MS. M AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/8804/2018	RATAN DAS AND 7 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A K PURKAYASTHA MR. M K MAJUMDAR MS. G D CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/8826/2018	SONA BHANU Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR N AHMED MR. P A AHMED MR. F R CHOUDHURY MS. D BORA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

20	WP(C)/905/2019 B/O	ANOWARA BEWA Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI
21	WP(C)/1480/2019	RAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/1482/2019	MUNTAJ ALI Versus THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/1484/2019	MAYARANI PAUL Versus THE UNION OF INDIA AND 6 ORS.	MR. R Deka MS P MISHRA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/1486/2019	SABIYA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/1492/2019	SAIFAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/1494/2019	KAMALA KHATUN @ KAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/1495/2019	ISMAIL ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/1500/2019	MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/1506/2019	MONSER ALI @ MONJER ALI @ MD. MUNSER ALI Versus THE UNION OF INDIA AND 6 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/1508/2019	MAYARANI BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/1512/2019	PURNO SARKAR @ PURNO CHANDRA SARKAR @ PURNO CHANDA MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/1513/2019	GULJAN BIBI @ GULEMAN NESSA @ GULEKA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

33	WP(C)/1515/2019	HAREJ ALI @ HAREJ Versus THE UNION OF INDIA AND 5 ORS.	MR. J PAUL MR. A PAUL MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/1516/2019	JANESH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR M U AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/1520/2019	NUR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	WP(C)/1525/2019	BAHATON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
37	WP(C)/1533/2019	SHAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. D KALITA MR H J TAMULI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
38	WP(C)/1538/2019	HUNUFA KHATUN @ SUNUFA KHATUN @ CHUNUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. B BANERJEE MR. A MOBARAQUE	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
39	WP(C)/1544/2019	JOSIMUDDIN @ JASUMUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MS J BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	WP(C)/1552/2019	JUBBAR ALI @ ABDUL JUBBAR Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<u>ADMISSION</u>				
41	WP(C)/7079/2018 WITH LCR, FIXED	RAGIA KHATUN @ REJIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. T K BHUYAN MR. S K DEKA MR. J DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ORDERS</u>				
42	I.A.(Civil)/4033/2018 WITH WA 86/17 & 224/17 (BOTH D/O), FIXED in WA/86/2017	THE STATE OF TRIPURA AND 8 ORS. Versus SMTI. SUKLA DEBROY AND 2 ORS	MR S DUTTA	
43	I.A.(Civil)/240/2019 in Review.Pet./14031/2018	HABIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MR. B J MUKHERJEE	SC, FOREST
	WITH Review.Pet./14031/2018 (Filing Number)	HABIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS		
44	I.A.(Civil)/814/2019 WITH LCR in WP(C)/8209/2018	SULEMA KHATUN @ SALEHA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 64 TO 124 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/325/2013 FIXED	KULADEEP DAS Versus THE UNION OF INDIA and 4 ORS.	MR.R MAZUMDAR MR.A CHETRY MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N J DUTTA MRS. A GAYAN(R- 1 to 4) ASSTT.S.G.I.
2	WP(C)/7227/2013 FIXED	ARUP JYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG	MR.D K KALITA MR.S K SINGHA SC, WATER RESOURCE
3	WITH WP(C)/4525/2014	ARUP JYOTI GOGOI Versus THE STATE OF ASSAM and 6 ORS	MR.R DUTTA MR.S J SARMA	GA, ASSAM MR.D K KALITAR-7 MR.S K SINGHA(R-7) SC, WATER RESOURCE SC, FINANCE
4	WP(C)/7443/2013 FIXED	ROFIQUL ISLAM and 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS.K DEVI MS.K DAS	SC, EDU
5	WP(C)/624/2014 FIXED	FAGUNA BARMHALIA Versus GAUHATI UNIVERSITY and 3 ORS	MR. M Z AHMED MS. B DUTTA MR.B C PATHAK MR. P K KALITA MR.B PATHAK MR. A M DUTTA MS.P BORA MS.J PHUKAN MR. S K SHARMA	MR.L P SHARMA SC, G U
6	WP(C)/1329/2014 FIXED	SMTI PREMADA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR.Y S MANNAN MR.S SARMA	SC, BTADC SC, EDU
7	WP(C)/1629/2014 FIXED	DIBRU BURAGOHAJAN Versus THE STATE OF ASSAM AND 5 ORS	MRN M HAZARIKA	MR G PEGU (SC, ASSAM, R-1,4) MR A SHARMA (SC, EDU. DEPT.)
8	WP(C)/2227/2014 FIXED	SMTI SAMIKSHA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)

9	WP(C)/6171/2014	MD AYNAL HAQUE and 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S K GOSWAMI MR.P K SARMA	MR.D A KAIYUM(R-4) MR.A AHMEDR-4 SC, ELEMENTARY EDUCATION MR.E HUSSAIN(R-4)
10	WP(C)/6178/2014	SMTI NIRA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. B SARMA MR.S BARMAN MS.B RABHA	SC, ELEMENTARY EDUCATION
11	WP(C)/6220/2014	MOINUL HAQUE CHOWDHURY and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.S K TALUKDAR MS.H DAS	MRH I CHOUDHURY(R-5) MR.G UDDIN(R-5) MR.S AHMED(R-5) SC, ELEMENTARY EDUCATION MS.M BURAGOHAIR(R-5)
12	WP(C)/6240/2014 WP(C) 522/2013(D/O)	SMT. INDIRA SHARMA Versus THE STATE OF ASSAM AND ANR	MR.B K DAS MR.S ROY MR.M H LASKAR	SC, ELEMENTARY EDUCATION MRS.A VERMA
13	WP(C)/6250/2014	GURUMAYUM SHANTIKIRAN DEVI Versus THE STATE OF MANIPUR and 2 ORS.	MR.PH DOLEN	GA, MANIPUR
14	WP(C)/6280/2014 FIXED	MISS HATARKI BASUMTARY Versus THE STATE OF ASSAM AND 5 ORS	MR.P K BARMAN MS.B GOSWAMI MS.D D BARMAN	GA, ASSAM C.G.C. MR.S K MEDHI MR.A K BHUYAN SC, BTC ASSTT.S.G.I.
	WITH I.A.(Civil)/1876/2017 in WP(C)/6280/2014	BODOLAND TERRITORIAL COUNCIL and ANR Versus MISS HATARKI BASUMTARY and 3 ORS	MR.A K BHUYAN SC, BTC	MR.P K BARMAN MS.B GOSWAMI MS.D D BARMAN
15	WP(C)/6333/2014	NUR HUSSAIN SHEIKH and 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.D A KAIYUM MRJ RAHMAN	MR.R ISLAM(R-7) SC, ELEMENTARY EDUCATION SC, SSA MRS.A VERMA
16	WP(C)/6414/2014	SUJIT KUMAR THAOSEN and 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS.R CHOUDHURY MSB DEVI MS.R P BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, DIMA HASAO SC, FINANCE MRS.A VERMA
17	WP(C)/6460/2014	HALIMUDDIN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MS.M DAS MR A N AHMED MR.B C CHOUDHURY	SC, ELEMENTARY EDUCATION
18	WP(C)/6589/2014	IBRAHIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.S HUDA MR.N HOQUE MD.ARIF	MR.H R A CHOUDHURY(R- 5&6) MR.J ABEDIN(R-7) MR.F U BORBHUIYA(R- 5&6) MR.K I MAZUMDERR-7 SC, ELEMENTARY EDUCATION MR.J M SULAIMAN(R-5&6)
19	WP(C)/3695/2015 FIXED	RAJIB KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, ELEMENTARY EDUCATION
20	WP(C)/4394/2015 FIXED	JUTHIKA GOSWAMI Versus THE STATE OF ASSAM AND 10 ORS	MR.S NATH MR. A BHATTACHARYA MS.A TALUKDAR	MR.J KALITA(R- 8 - 11) SC, ELEMENTARY EDUCATIONR-1 to 5
21	WP(C)/4828/2015	MD. MAMTAZ ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.M U MONDAL MR.M ISLAM	MR.A NATH(R-5&7) MR.A TODI(R-7) MSB DEVIR-7 MR.N J MEDHI(R-5&7) MR.R SARMA(R-7) SC, SECONDARY EDUCATION MRS.S D SAIKIA(R-7)

ORDERS

22	WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
23	WP(C)/108/2015 CAVT. NO. 108/2015	SARIF-UD-DAULA Versus THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR.R MAJUMDAR MS.A DEY MR. S BISWAS MR.L HAZARIKA	DR.B AHMED GA, ASSAM MR.M U MONDAL(R-6) MR.N HAQUE MRK UDDIN MR.H R AHMED(R-6) MR.M R KHANDAKAR(R-6) SC, SECONDARY EDUCATION FOR CAVEATOR
24	Cont.Cas(C)/553/2015	SMTI. KALPANA SINGHA Versus MEHTAB HUSSAIN SAIKIA AND 2 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR. S BISWAS	MR. D SAIKIA (R3) MR. B GOGOI (R3) MR P NAYAK (R3) MR.A B T HAQUE MR. D UPAMANYA (R3)
	WITH I.A.(Civil)/489/2016 in Cont.Cas(C)/553/2015	SMTI. KALPANA SINGHA Versus MEHTAB HUSSAIN SAIKIA	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR. S BISWAS	MR.J M A CHOUDHURY MR.A B T HAQUE
25	WP(C)/2930/2015	MAL CHANDRA MILI Versus THE STATE OF ASSAM AND 6 ORS	MR.P TALUKDAR MS.J DEKA	MR.S K SINGHA(R-5) SC, ELEMENTARY EDUCATION MR.B KUMARR-5
26	WP(C)/5288/2015	MANOHARI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.H K DAS MS.P DUTTA MR.N K BARUA	SC, AG SC, PWD SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/75/2015 CAVT. NO.& 210//15 FIXED	THE STATE OF ASSAM and 3 ORS Versus M/S J.D. PHARMACEUTICALS and 3 ORS	MR.B GOGOI SC, HEALTH	MR.S P ROY MR.K K DEY(R-4) MR.K RAJBONGSHI MRV K BAROOAH(R-4) FOR CAVEATOR
2	CRP/418/2016 WITH CRP 101/17(D/O), FIXED	LAKHIMAI DEKA Versus HARI PRASAD MISRA and 5 ORS	MR.T DEKA MR.P P DAS MR.S DAS	MR.N GOSWAMI(R-1) MR.A HUSSAINR-1 MR.S DEY(R-1) MR.R SARMA(R-1)
3	CRP/4/2017 FIXED	GURU GOBINDA RAJKHOWA and ANR. Versus MD. AFJAL HUSSAIN and 2 ORS.	MR.K BHATTACHARJEE MS.P BHATTACHARYA MR.D BANERJEE MR.S DEY	MR.H DEKA(R- 1&2) MR.A HUSSAIN(R- 1&2) MR.D HAZARIKA(R- 1&2) MR.R SARMAR- 1and2
4	CRP/288/2017 WITH LCR, FIXED	NANDA KISHOR SINGH Versus DEBOJIT PRASAD SINGH	MR.K KALITA MR.S J SARMA MR.S N ADHYAPAK	MR. R J BORDOLOI MR. R ALI MR. T GOHAIN
5	CRP/65/2018 FIXED	URMILA CHAND Versus SONU CHAND AND 5 ORS.	MR. S P CHOUDHURY MR. S S ROY MR. A S DHILLON	MR. D K GUPTA (R5) MR. S R GOGOI (R1) MR H BARUAH (R1) MR. N K DEKA (R1) MRS P R MAHANTA (R1)
6	CRP/80/2018 CAVT. NO.0546/2018 FIXED	ARUN CH. BARUAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR N N UPADHYAYA MR. D BARUAH MR S SHARMA MR. B B KAKATI	MR. T J MAHANTA GA, ASSAM MR. A BHATTACHARYA MR. P P DUTTA FOR CAVEATOR
7	CRP/91/2018 CAVT. NO.0612/2018 FIXED	CURFEW ROY Versus TUSHAR KANTI ROY AND 6 ORS.	MR. S AGARWAL MS P MISHRA MR. H L MAURYA MR. L SRIVASTAV	MS. K YADAV MR. R J BORDOLOI (R1) MS. M BHATTACHARJEE MR. A KABRA MR. N BORUAH (R2-R4, R6, R7) MR. R ALI (R1) MR. R L YADAV FOR CAVEATOR
8	CRP/145/2018 FIXED	MADAN KALITA Versus PARESH BARUAH	MR. S P CHOUDHURY MR. A S DHILLON	MR. R K BHUYAN MS. R DUTTA MR. M KASHYAP

9	RFA/1/2019 FIXED	ALLAHABAD BANK Versus SRI SPONDAN KASHYAP and 2 ORS	MR. S CHAMARIA MR. D SARMAH MR. M PHUKAN	MS. K M SAIKIA (R1, R3) MR. G CHOUDHURY (R1- R3) MR. P BORAH (R1, R3) MR. A K HALOI (R1, R3) MS. S KAUSHIK (R1-R3)
---	---------------------	--	--	---

FOR HEARING U/O XLI RULE II C.P.C.

10	RSA/38/2018 FIXED WITH I.A.(Civil)/419/2018 in RSA/38/2018	SMTI BINAPANI DAS Versus KAMALESWAR BARMAN AND 7 ORS, SMTI BINAPANI DAS Versus KAMALESWAR BARMAN AND 7 ORS,	MR. P S DEKA MR. B K BHAGABATI MR. A CHAKRABORTY MS. K CHOUDHURY MR. P S DEKA MR. B K BHAGAWATI MR. A CHAKRABORTY MS. K CHOUDHURY	
11	RSA/307/2018 FIXED WITH I.A.(Civil)/4030/2018 in RSA/307/2018	SRI HAREN KALITA Versus SRI SUNIL KALITA SRI HAREN KALITA Versus SRI SUNIL KALITA	MR. L TALUKDAR MR B DAS MS M DAS MR H TALUKDAR MR. L TALUKDAR MR B DAS MS M DAS MR H TALUKDAR FOR CAVEATOR	MR. SHEELADITYA FOR CAVEATOR MR. SHEELADITYA FOR CAVEATOR
12	RSA/323/2018 FIXED WITH I.A.(Civil)/4168/2018 in RSA/323/2018	SHRI KESHAB SARMA Versus SRI SARBESWAR KALITA AND 2 ORS SHRI KESHAB SARMA Versus SRI SARBESWAR KALITA AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR A CHAKRABORTY MS P DAIMARI MS K KALITA MR. P S DEKA MR. B K BHAGAWATI MR A CHAKRABORTY MS P DAIMARI MS K KALITA	MR D CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA FOR CAVEATOR MR D CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA FOR CAVEATOR
13	RSA/4/2019 FIXED	SRI BHUMIDHAR NATH Versus NANI KANTA NATH and 5 ORS	MR.S S SHARMA MR.A K DUTTA MR D C NATH MR A SARMA MR.P THAKURIA MR.G KAKATI	

ORDERS

14	MC/838/2014 in RSA SL.NO. 224661	MD ABUL HUSSAIN BARBHUIYA, Versus MD.ANOWAR HUSSAIN BARBHUIYA and 9 ORS,	MS.N THAPA MR.B SINHA MR.M GOGOI MR.T K RAJKUMAR	MR. B CHAKRAVARTY (R1, R2) MR. U DAS (R1, R2) MS THUYEKHRULU (R1, R2)
15	RSA/9/2015 FIXED	SRI UTPAL BORA AND 6 ORS Versus PADMA BORA and 12 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MRS.R S DEURI MR.A DHAR MS.R KAKOTI	MS.T GOSWAMIR-1to8, 10to13
16	RSA/209/2016	SMTI JURI DUTTA SHARMA Versus SRI SOHAN THAKUR and 6 ORS	MR.S K GHOSH MS.F AHMED	MR.R BARUAH(R- 1&3) MR.A IKBAL(R- 1&3) MR.S ALIR- 1and3 MS.J BEGUM(R- 1&3)
17	RSA/244/2016 CAVT. NO. 646/2016	SRI HAREKRISHNA SARMA and 4 ORS Versus ON THE DEATH OF PHANIDHAR KALITA, HIS LEGAL HEIRS SMTI. KANAKLATA KALITA and ORS.	MR.N CHAKRABORTY MR.C GOSWAMI	MS F AHMED MR.T ISLAM MR. R GOSWAMI (R2) MS. P PATHAK (R2) MS. P KALITA (R2) MS. A MESEN MS. R DEVI (R2) FOR CAVEATOR

18	I.A.(Civil)/1123/2016 in RSA/274950/2016	GAKUL BARUAH and 12 ORS, Versus SMTI SARUMAI SAIKIA and 4 ORS,	MR.A BISWAS MSN KALITA MR.A K SARMA MR.H J TAMULI MS.P BORTHAKUR	MR.B K SINGH(R-1,2&4) MS.M BORA(R- 1,2&4)
	WITH RSA/274950/2016 (Filing Number)	SRI GAKUL BARUA and 12 ORS Versus SMTI SARUMAI SAIKIA and 4 ORS	MR.A BISWAS MR.A K SARMA	
19	I.A.(Civil)/1352/2016 FIXED in RSA/214/2014	ABDUL MATIN LASKAR Versus HAJI MAZARAF ALI LASKAR and 2 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA
	WITH RSA/214/2014	ABDUL MATIN LASKAR Versus HAJI MAZARAF ALI LASKAR and 2 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA
20	RSA/320/2017	SRI DEBO KUMAR SHARMA and 4 ORS Versus ON THE DEATH OF ABDUL HASHEM SK HIS LEGAL HEIRS MD NUR ISLAM AHMED and 8 ORS	MR.A C SARMA MR.A K DUTTA MR D C NATH MR.G BHARADWAJ	MD. M U AHMED (R2,3,4,7,8) MR. S ISLAM (R2,3,4,7,8) MR. M ALI (R2,3,4,7,8)
21	I.A.(Civil)/1572/2017 in RSA/288758/2016	ABDUL HOQUE and ANR Versus ASIR UDDIN and ANR,	MR.M R CHOUDHURY MR.G U AHMED MR.H A AHMED MR.R ALI	
	WITH RSA/288758/2016 (Filing Number)	ABDUL HOQUE and ANR Versus ASIR UDDIN and ANR	MR.G U AHMED MR.R ALI	
	WITH I.A.(Civil)/661/2019	ABDUL HOQUE AND ANR Versus ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	
	WITH I.A.(Civil)/662/2019	ABDUL HOQUE AND ANR Versus ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	
	WITH I.A.(Civil)/663/2019	ABDUL HOQUE AND ANR Versus ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	
22	I.A.(Civil)/2329/2017 FIXED in RSA/118/2014 WITH RSA/118/2014	ARJUN SINHA Versus STATE OF ASSAM and 7 ORS.	MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM
		ARJUN SINHA Versus STATE OF ASSAM and 7 ORS.	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM
23	I.A.(Civil)/3343/2017 FIXED in RSA/122/2013 WITH RSA/122/2013	SARU KUMAR and 9 ORS. Versus ON THE DEATH OF JYOTIRMOY SARMAH HIS LEGAL REPRESENTATIVE MANOJ SARMAH and ORS	MS. P S TALUKDER MR. P KHATANIAR	MR. P K KALITA
		SARU KUMAR and 9 ORS. Versus PADMA NATH SARMA and 65 ORS.	MR.P KHATANIAR MS.P S TALUKDER(A-6) MRSG KAKOTI DAS MR.K SURANA	MR.P K KALITA MR.G J SAIKIA MR.N DAS

	WITH MC/1570/2013 in RSA/122/2013	SARU KUMAR and 9 ORS. Versus PADMA NATH SARMA and 65 ORS.	MR.P KHATANIAR MR.K SURANA MRS G KAKOTI DAS	
	WITH MC/1943/2014 in RSA/122/2013	SARU KUMAR and 13 ORS. Versus ON THE DEATH OF JYOTIRMOY SARMAH HIS LEGAL HEIRS - MANOJ SARMAH and ORS	MR.P KHATANIAR MRS G KAKOTI DAS	MR.P K KALITA MR.G J SAIKIA MR.N DAS
24	RSA/16/2018	BHUBANESWARI @ BHUBANE CHOUDHURY Versus HIMANGSHU KR. MISHRA	MR. S K SAHARIAH MR. M DAS MR D C NATH	MR. C SHARMA (R-2 TO 5)
	WITH RSA/11/2018	BHUBANESWARI @ BHUBANE CHOUDHURY Versus HIMANGSHU KR. MISHRA	MR. S K SAHARIA MR D C NATH	MS. N MODI S DUTTA, SR.ADV. MR. S DUTTA
26	RSA/70/2018 FIXED	SRI HIRENDRA BUZARBARUA Versus SRI CHANDAN SARMA	MR. M SARMA MR G KAKOTI MR A N AHMED MR. D PHUKAN MR. L Deka MR. B C CHOUDHURY	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI
27	RSA/169/2018	SRI DEBASISH GHOSH and 20 ORS Versus SRI NIDHU RANJAN DAS and 12 ORS	MR G P BHOWMIK MR. S SAHU MS P CHETIA MR.T C KHETRI	
28	I.A.(Civil)/181/2018 in CRP/308/2014	MD. SAFIQU L ISLAM Versus RENUPRAVA DEKA	MR. P DEKA MR. B BORAH MR. N N JHA	MR. N BARUAH MR. N AHMED MR. T BHARALI MS N AHMED MR. M K CHOUDHURY
	WITH CRP/308/2014	MD. SAFIQU L ISLAM Versus LAKHESWAR DEKA and 17ORS	MR.P DEKA MR.A C RAY MR.N N JHA MR.B D BORAH	MR.M K CHOUDHURY MR.N BARUAH MR.T BHARALI MS.N AHMED
29	WITH CRP/315/2014	MD. SAFIQU L ISLAM Versus LAKHESWAR DEKA and 17 ORS	MR.P DEKA MR.A C RAY MR.N N JHA MR.B D BORAH	MR.M K CHOUDHURY MR.N AHMED MR.N BARUAH MR.T BHARALI
	WITH I.A.(Civil)/182/2018 in CRP/315/2014	MD. SAFIQU L ISLAM Versus SMTI. RENUPRAVA DEKA	MR. P DEKA MR. B BORAH MR. N N JHA	MR. M K CHOUDHURY MR. N BARUAH MR. N AHMED MR. T BHARALI
30	WITH CRP/350/2014	MD. SAFIQU L ISLAM Versus LAKHESWAR DEKA and 17 ORS	MR.P DEKA MR.N N JHA MR.B D BORAH	MS.N BARUAH MR.T BHARALI MS.N AHMED
	WITH I.A.(Civil)/180/2018 in CRP/350/2014	MD. SAFIQU L ISLAM Versus SMTI. RENUPRAVA DEKA	MR. P DEKA MR. B BORAH MR. N N JHA	MR. M K CHOUDHURY MR. N AHMED MR. N BARUAH MR. T BHARALI MS N AHMED
31	RSA/283/2018 FIXED	SABITRI LALA AND 4 ORS Versus LALAMUKH TEA ESTATE	MR. JUNM LASKAR G UDDIN MS F BEGUM MS. M MEDHI	
	WITH I.A.(Civil)/3580/2018 in RSA/283/2018	SABITRI LALA AND 4 ORS Versus LALAMUKH TEA ESTATE	MR. JUNM LASKAR G UDDIN MS F BEGUM MS. M MEDHI	

32	RSA/288/2018	MD ABDUL MATIN LASKAR AND 23 ORS Versus ON THE DEATH OF LATE MONIR ALI LASKAR HIS LEGAL HEIRS MUSTT MORIOM BIBI LASKAR AND 12 ORS	MR. D CHAKRABARTY MR. A BHATTACHARYYA	
33	RSA/292/2018 FIXED	MOHAMMAD ALI AND 4 ORS Versus SHRI KAISHER ALI @ MD KASER ALI @ KAISER ALI AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. M U MONDAL (R1, R2, R5) MS. N NASRIN (R1, R2, R5) MD. I H KHAN (R1, R2, R5)
	WITH I.A.(Civil)/3748/2018 in RSA/292/2018	MOHAMMAD ALI AND 4 ORS Versus SHRI KAISHER ALI @ MD KASER ALI @ KAISER ALI AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
34	I.A.(Civil)/2178/2018 FIXED in RSA/177/2018	SMT KAMALA MANDAL AND ANR Versus SRI HAREN MANDAL @ HERENDRA MANDAL AND 8 ORS	MR. B CHAKRAVARTY MR. U DAS	MR. H NATH (R4-R9) MR. R J BORDOLOI (R3) R SARMAH (R4-R9) MR. R ALI (R3)
	WITH RSA/177/2018	SMT KAMALA MANDAL Versus SRI HAREN MANDAL @ HERENDRA MANDAL	MR. B CHAKRAVARTY MR. U DAS	MR. H NATH (R4-R9) MR. R J BORDOLOI (R3) R SARMAH (R4-R9) MR. R ALI (R3)
35	I.A.(Civil)/2354/2018 RSA 43/10(D/O), WITH LCR in RSA/43/2010	MD. KALU SHEIKH@ABDUL GANI SARKAR Versus HAZARAT ALI and 20 ORS	MR. R ALI	MS. R CHOUDHURY (R1- R10, R12-R21)
	WITH I.A.(Civil)/2353/2018	MD. KALU SHEIKH@ABDUL GANI SARKAR Versus HAZARAT ALI AND 20 ORS	MR. R ALI	
36	I.A.(Civil)/2418/2018 WITH RSA 151/15(D/O) in RSA/94/2018	TROILAKYA DAS and 3 ORS, Versus PRAKASH BHAI MANGAL BHAI PATEL and ANR,	MR. S SHARMA MR. S N ADHYAPAK MS. B DAS	MR M BEZBARUAH MR. D MAZUMDAR MR. A LAL MR. M PANDIT
	WITH RSA/94/2018	TROILAKYA DAS and 3 ORS, Versus PRAKASH BHAI MANGAL BHAI PATEL and ANR,	MR. S SHARMA MR. A DAS DR. R SARMAH MR. S N ADHYAPAK MR. N SARMAH MS. B DAS	MR M BEZBARUAH MR. D MAZUMDAR MR. A LAL MR. M PANDIT
37	I.A.(Civil)/2636/2018 in RFA/85/2018	SYEDA MANISHA BEGUM AND ANR Versus UCO BANK	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	MR. D GOSWAMI
	WITH RFA/85/2018	SYEDA MANISHA BEGUM AND ANR Versus UCO BANK	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	MR. D GOSWAMI
	WITH I.A.(Civil)/2638/2018 in RFA/85/2018	SYEDA MANISHA BEGUM AND ANR Versus UCO BANK	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	
38	I.A.(Civil)/2862/2018 RSA 63/07(D/O), WITH LCR in RSA/63/2007	SUKUMAR DAS and 11 ORS. Versus BIREN DAS and 3 ORS.	MR. SHEELADITYA	
39	I.A.(Civil)/3016/2018 RSA 171/02(D/O) in RSA/171/2002	ON THE DEATH OF MD. ABDUL HAKIM, HIS LEGAL HEIRS AND 10 ORS Versus ABDUR RASHID CHOUDHURY AND 2 ORS.	MR J ABEDIN	MR J K PARAJULI
40	I.A.(Civil)/3207/2018 RSA 148/07(D/O), WITH LCR in RSA/148/2007	TAIRUNNESSA KHATUN and 6 ORS Versus MUSTT. BEGUM BIBI and 6 ORS	MR. A K TALUKDAR	MR. J PAUL

41	I.A.(Civil)/3529/2018 FIXED in RSA/115/2013 WITH RSA/115/2013	JAHIDUL ISLAM and ANR. Versus ABU SHAMA and 9 ORS.	MR G N SAHEWALLA MS. B SARMA MR. M SAHEWALLA MD. ASLAM	MR. A R SIKDAR MR N AHMED MR. M H TALUKDAR MR. S ALAM
		JAHIDUL ISLAM and ANR. Versus ABU SHAMA and 13 ORS.	MR G SAHEWALLA MR.A B CHOUDHURY MD ASLAM MR.S HUSSAIN MS. B SARMA MR.H A AHMED MR.M A CHOUDHURY MR.R ALI MR.M K SHARMA MR. M SAHEWALLA MR.WISE IMRAN	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR. S ALAM
42	I.A.(Civil)/3876/2018 FIXED in RSA/218/2014 WITH RSA/218/2014	NONI GOPAL DAS AND 6 ORS Versus SRI JOGEN CH. DEKA	MR. SHEELADITYA	MR. B HUSSAIN
		JOGEN CH. DEKA Versus NONI GOPAL DAS and 7 ORS,	MR.B HUSSAIN MR.P B MAZUMDER MS.H CHOUDHURY MR.K M BRAHMA	MR.SHEELADITYA MR.D BARUAH
43	I.A.(Civil)/3986/2018 in RSA/273788/2016	M/S BANI PRAKASH PVT LTD Versus ON THE DEATH OF HIRANYA KR. DAS, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR. S K GOSWAMI MR. S A SANGMA MR. P K SHARMA	
44	I.A.(Civil)/4246/2018 FIXED in RFA/14983/2018 WITH RFA/14983/2018 (Filing Number)	SHEIKH SAFIKUL HAQUE Versus ON THE DEATH OF SRI DHARMESWAR BAYAN REPRESENTED BY HIS LEGAL HEIR SRI MANABJYOTI BAYAN AND ANR	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	
		SHEIKH SAFIKUL HAQUE Versus ON THE DEATH OF SRI DHARMESWAR BAYAN REPRESENTED BY HIS LEGAL HEIR SRI MANABJYOTI BAYAN AND ANR		
45	I.A.(Civil)/181/2019 FIXED in RFA/60/2016 WITH RFA/60/2016 WITH I.A.(Civil)/1607/2016 in RFA/60/2016 WITH I.A.(Civil)/828/2019 in RFA/60/2016	RABEYA BEGUM LASKAR @ RUBIA BEGUM LASKAR Versus RAHANA BEGUM LASKAR and 8 ORS	MR. S K GHOSH MS F AHMED	MR M J QUADIR MR. S Y AHMED
		RABEYA BEGUM LASKAR @ RUBIA BEGUM LASKAR Versus RAHANA BEGUM LASKAR and 9 ORS	MS.A DEVI MR.S K GHOSH MS.F AHMED	MR.N ISLAM(R- 1-3) MRM J QUADIR(R- 4,5&6) MR.S Y AHMEDR- 4,5and6
		RABEYA BEGUM LASKAR @ RUBIA BEGUM LASKAR Versus RAHANA BEGUM LASKAR and 9 ORS	MS.A DEVI MR.S K GHOSH MS.F AHMED	
		RABEYA BEGUM LASKAR @ RUBIA BEGUM LASKAR Versus RAHANA BEGUM LASKAR and 7 ORS	MR. S K GHOSH MS F AHMED	MR M J QUADIR
46	I.A.(Civil)/334/2019 FIXED in RSA/72/2018	RAJEN DAS and 2 ORS, Versus SMTI. SUBHESWARI DAS	MR A DASGUPTA MS B DAS MR B DAS	MR. R J BORDOLOI MR. S K CHAKRABORTY MR. R ALI

WITH
RSA/72/2018

RAJEN DAS and 2 ORS,
Versus
SMTI SUBHESWARI DAS

MR A DASGUPTA
MS. B DAS
MR. B DAS
MR. R SARKAR

MR. R J BORDOLOI
MR. S K CHAKRABORTY
MR. M H TALUKDAR
MR. R ALI
MR S K CHOUDHURY
FOR CAVEATOR
MS. T BORA
SC, APDCL

47 I.A.(Civil)/357/2019
FIXED
in RFA/12043/2018

M/S SSK EXPORTS LIMITED AND ANR
Versus
ASSAM POWER DISTRIBUTION CO. LTD
AND 2 ORS

MR. A K SAHEWALLA
MR. W SHARMA

WITH
RFA/12043/2018
(Filing Number)

M/S SSK EXPORTS LIMITED AND ANR
Versus
ASSAM POWER DISTRIBUTION CO. LTD
AND 2 ORS

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/479/2019 B/O	JOYNAL ABDIN Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED MS. R RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./206/2019 FIXED	RUHUL AMIN Versus THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MS S DEKA	PP, ASSAM
3	Bail Appln./270/2019	LABA MALI Versus THE STATE OF ASSAM	MR. R SARMA MS. I DEKA	PP, ASSAM
4	Bail Appln./330/2019 FIXED	MARJINA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
5	Bail Appln./341/2019 FIXED	ABDUR RAHMAN @ ABDUL RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
6	Bail Appln./390/2019 FIXED	H. MONI MOHAN SINGH Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM
7	Bail Appln./391/2019 FIXED	DEBANANDA PHUKAN Versus THE STATE OF ASSAM	MS. P DUTTA MR. M K DAS MR D GOGOI MS S DAS	PP, ASSAM
8	Bail Appln./423/2019 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
9	Bail Appln./440/2019 FIXED	VANIELNGIR CHOREI @ SILAS CHOREI Versus THE STATE OF ASSAM	MR. A I KATHAR MR. B K BASUMATARY	PP, ASSAM
10	Bail Appln./448/2019 FIXED	BINOY PRASAD DAS Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MS L BORDOLOI	PP, ASSAM
11	Bail Appln./450/2019 FIXED	TONIKA BASUMATARY Versus THE STATE OF ASSAM	MR. A I KATHAR	PP, ASSAM
BAIL HEARING				
12	I.A.(CrI.)/363/2018 AB 3132/17(D/O), FIXED in AB/3132/2017	SREETAMA BHATTACHARYA Versus THE STATE OF ASSAM AND ANR	MR. K PAUL MR. A SARMA MR J P CHAUHAN	MR. S DUTTA (R2) MS. I DAS (R2) PP, ASSAM

13	I.A.(CrI.)/635/2018 AB 2059/18(D/O),FIXED in AB/2059/2018	SRI JAYPRAKASH BERNEWAL Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR. S MUNIR MR J ALI MR. R ISLAM MR D SAIKIA MR S HOQUE	MR. P P DUTTA (R2) MR. A BORUA (R2) PP, ASSAM
14	AB/2898/2018 FIXED	UZZAL SARMA Versus THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MS S DEKA	PP, ASSAM
15	AB/3385/2018 FIXED	MILAN CHANDRA DEBNATH Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. T CHUTIA	PP, ASSAM
16	AB/3507/2018 FIXED	KHIROD BORAH Versus THE STATE OF ASSAM	MR N DUTTA MR. R SINGHA	PP, ASSAM
17	AB/3712/2018 FIXED	KAMAL KUMAR MAHATO @ KAMAL MAHATO Versus THE STATE OF ASSAM	MR H K GOGOI MR. S K PANDEY	PP, ASSAM
18	AB/3890/2018 FIXED	GOPAL ROY Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED	PP, ASSAM
19	AB/3931/2018 FIXED	SARAT DAS Versus THE STATE OF ASSAM	MR H BARUAH MR. N K DEKA	PP, ASSAM
20	AB/57/2019 FIXED	RUP RAY Versus THE STATE OF ASSAM	MR. A R AGARWALA	PP, ASSAM
21	AB/78/2019 FIXED	PARIMAL DEBNATH Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
22	AB/109/2019 FIXED	SOHRAB ALI AND ANR. Versus THE STATE OF ASSAM	MR B ISLAM MR A A DEWAN MR. K N KALITA MRS. P PHUKAN	PP, ASSAM
23	AB/215/2019 FIXED	SAILEN DAS Versus THE STATE OF ASSAM	MS. M BORAH	PP, ASSAM
24	AB/278/2019 FIXED	LOKOJIT DAS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
25	AB/280/2019 FIXED	NARESH PRASAD Versus THE STATE OF ASSAM	MR. D P CHALIHA MR. U P CHALIHA MD. I AHMED	PP, ASSAM
26	AB/282/2019 FIXED	BHASKAR DAS Versus THE STATE OF ASSAM	MR P C MAZUMDAR MR. T R GOGOI MR. S PHUKAN MR. K P GOGOI	PP, ASSAM
27	AB/288/2019 FIXED	HIRA BHUMIJ Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
28	AB/291/2019 FIXED	TAZAL ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE MD A S AHMED	PP, ASSAM
29	AB/296/2019 FIXED	HARMOHAN DAS Versus THE STATE OF ASSAM	MR. N J GOGOI MS. P TAMULI	PP, ASSAM
30	AB/304/2019 FIXED	BIDYA SAGAR NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS S SENGUPTA	PP, ASSAM
31	AB/315/2019 FIXED	FARID ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MR. P S BISWAS	PP, ASSAM

32	AB/317/2019 FIXED	DIPAK BASUMATARY AND 14 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. B DEY MR. P S BISWAS MS A BORAH MS R BASUMATARY	PP, ASSAM
33	AB/344/2019 FIXED	SAIFUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
34	AB/357/2019	AJGAR ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR. B M CHOUDHURY	MR. B BANERJEE (FOR INFORMANT) MR. D F A AHMED (FOR INFORMANT) MR. J LASKAR (FOR INFORMANT) PP, ASSAM
35	AB/423/2019 FIXED	GULEN CHANDRA BURAGOHAIN Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	PP, ASSAM
36	AB/429/2019 FIXED	HAJRAT ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MRS H AHMED	PP, ASSAM
37	AB/432/2019 FIXED	GULEN CHANDRA BURAGOHAIN Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	PP, ASSAM
38	AB/433/2019 FIXED	TAHIDUL ISLAM (RAJU) AND 6 ORS. Versus THE STATE OF ASSAM	MR. P C DEY	PP, ASSAM
39	AB/437/2019 FIXED	SYEDA SAYEDA CHOUDHURY Versus THE STATE OF ASSAM	MR. B SAHARIA MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	PP, ASSAM
40	AB/438/2019 FIXED	MINTU BARMAN Versus THE STATE OF ASSAM	MR. D C C PHUKAN	PP, ASSAM
41	AB/440/2019 FIXED	HIRANYA DOLEY AND 8 ORS. Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
42	AB/451/2019 FIXED	MUKESH KUMAR JAIN Versus THE STATE OF ASSAM	MR. S CHAMARIA MR. M ALI MR A N SARMAH	PP, ASSAM
43	AB/467/2019 FIXED	NANDAN SAHA Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
44	AB/480/2019 FIXED	PABITRA KUMAR DAS Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN	PP, ASSAM
45	AB/482/2019 FIXED	AMOD KR. PANDEY AND 6 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	PP, ASSAM
46	AB/484/2019 FIXED	NUR HUSSAIN AND 10 ORS. Versus THE STATE OF ASSAM	MS. N S THAKURIA	PP, ASSAM
47	AB/487/2019 FIXED	AMIR HAMJA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY Mr M U Ahmed MR. K R ISLAM MR. I U CHOWDHURY	PP, ASSAM
48	AB/489/2019 FIXED	ANJAN BORBORAH Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR K HUSSAIN MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM

49	AB/503/2019 FIXED	MAYA DAS Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
50	AB/505/2019 FIXED	KUNAL PROTIM CHOUDHURY Versus THE STATE OF ASSAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
51	AB/513/2019 FIXED	LUKU NATH DOLEY Versus THE STATE OF ASSAM	MR P J DUTTA	PP, ASSAM
52	AB/514/2019 FIXED	DHAN DEKA Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
53	AB/516/2019 FIXED	SIBU BISWAS Versus THE STATE OF ASSAM	MR. J SAIKIA	PP, ASSAM
54	AB/518/2019 FIXED	FOROJ UDDIN @ FOROJ ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR B ISLAM	PP, ASSAM
55	AB/521/2019 FIXED	BELLAL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	PP, ASSAM
56	AB/532/2019 FIXED	ARUP ROY Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
57	AB/563/2019 FIXED	TIKENDRA DAS Versus THE STATE OF ASSAM	MS. T SOM MR. M K SARMA MR H DAS	PP, ASSAM
58	AB/564/2019 FIXED	TARIFUL ISLAM @ TARIFUL HUSSAIN @ ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
59	AB/574/2019 FIXED	HAMIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	PP, ASSAM
60	AB/587/2019 FIXED	BANAMALI DAS @ BAISHYA Versus THE STATE OF ASSAM	MR. K MALAKAR	PP, ASSAM
HEARING				
61	Crl.Rev.P./318/2009 WITH LCR 4 FILES	JAGADISH MONDAL and ORS. Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	PP, ASSAM
62	Crl.Rev.P./361/2010 WITH LCR 5 FILES	GAURAV DEORAH and ANR Versus THE STATE OF ASSAM	MR.D K KOTHARI MR.D TALUKDAR MRR K MOUR MR.B DEKA	PP, ASSAM
63	Crl.Rev.P./468/2010 WITH LCR 4 FILES	MD. HANIF ALI and 3 ORS Versus THE STATE OF ASSAM	MS.M TALUKDAR MS. B SARMA (Amicus Curiae) MR A R BHUIYAN MR.M A I HUSSAIN MR.M ALI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019

8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./34/2019 FIXED	BIDYA SAGAR SHAH Versus THE STATE OF ASSAM AND ANR.	MR. S K SINGH MR B PUSHILAL	MR. S A AHMED (R2) MISS M GOGOI (R2) PP, ASSAM
2	Crl.Pet./57/2019 FIXED	PARAG GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR G CHOUDHURY MS. D KALITA MS. S KAUSHIK	PP, ASSAM
3	Crl.Rev.P./70/2019	BISAL DUTTA Versus THE STATE OF ASSAM AND ANR.	MS B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	PP, ASSAM
4	Crl.Rev.P./74/2019	ALEP KHAN Versus RAHIMA KHATUN	MR H BHUYAN MR M AHMED MR. M R Z CHOUDHURY MS S AHMED	
5	Crl.Rev.P./75/2019	CHITRALEKHA HAZARIKA Versus THE STATE OF ASSAM	MR I RAFIQUE MD B ZAMAN	PP, ASSAM
6	Crl.Rev.P./78/2019	ZABIR MIFTA RAHMAN Versus THE STATE OF ASSAM AND ANR.	Mr M U Ahmed	PP, ASSAM
7	Crl.Rev.P./93/2019	SK. MOBARAQUE HUSSAIN Versus DILIP CH. HALOI AND ANR.	MR. B C DAS MR J H SAIKIA	
8	Crl.Pet./207/2019 FIXED	SAMSUN NEHAR Versus SAIDUR RAHMAN AND 10 ORS.	MS. T SOM MR H DAS	
9	Crl.Pet./215/2019 FIXED	SATYA RAM DAS Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MS. B DEVI MS. S D SAIKIA	PP, ASSAM
10	Crl.Pet./234/2019	SUNIL KUMAR SIKARIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	PP, ASSAM
11	Crl.Pet./235/2019	BAPAN KUMAR SEAL Versus AALO SEAL	MRS. M HORE MS P CHETIA MR. G BHOWMIK	

12	Crl.Pet./236/2019	ABDUL KAIUM AL AMIN Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE	PP, ASSAM
13	Crl.Pet./237/2019	NUR AMIN Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MR. S K M ALOMGIR	MRS R BEGUM (R2) MR R A AHMED (R2) PP, ASSAM
14	Crl.Pet./238/2019	PRODIP KARMAKAR Versus SMTI JUHIDEV KARMAKAR AND ANR	MR. D DAS MR B CHANDA	PP, ASSAM (R2)
15	Crl.Pet./239/2019	KRISHNA DAS Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MS M DAS	PP, ASSAM
16	Crl.Pet./240/2019	SUNIL GOENKA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	PP, ASSAM
17	Crl.Pet./241/2019	JAGJIT SINGH Versus THE STATE OF ASSAM AND ANR.	MR. S H SIKDAR	PP, ASSAM
18	Crl.Pet./242/2019	WASHIM QURESHI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR	PP, ASSAM
19	Crl.Pet./243/2019	KHRIKSHON LYNGKHOI Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR. P N GOSWAMI MR. I KALITA MR. M SHARMA	SC, CBI
20	Crl.Pet./244/2019	ROHIT BISWAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS	PP, ASSAM
21	Crl.Pet./245/2019	NARANATH PAYENG Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
22	Crl.Pet./246/2019	RITUL ALI Versus THE STATE OF ASSAM AND 2 ORS.	MS N NATH MR. M DUTTA	PP, ASSAM
23	Crl.Pet./247/2019	ABIDUL RAHMAN @ ABIDUR Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. P BORDOLOI MR. M ALOM	PP, ASSAM
ADMISSION				
24	Crl.Pet./8/2018	PRAN KRISHNA SAHA Versus M/S. MODERN CONSTRUCTION CO.	MR P BHARADWAJ MR M SARMA MR N BARUAH MR. M K CHOUDHURY MR. T N SRINIVASAN	MR. S DUTTA MS. I DAS
25	Crl.Pet./44/2018	REMITA DEVI Versus MANOJ KR. SINGHA	MR. M SARMA MR. D K BORA MR K HUSSAIN	
26	Crl.Rev.P./245/2018 WITH LCR 2 FILES	RAKIB AHMED @ RAKIBUDDIN AHMED Versus RAFIQUL AWAL	MR. S CHAMARIA MR. M PHUKAN MR. M ALI	MR. J AHMED MRS R BEGUM MR S Z AHMED
27	Crl.Pet./427/2018 FIXED	MANJIT BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. L GOGOI MR. R BARUAH	MR. K D CHETRI PP, ASSAM
28	Crl.Pet./803/2018 WITH LCR 1 FILE	DULUMONI SARMAH Versus THE STATE OF ASSAM AND ANR	MR J C BORAH MR. D J BORAH	MS. N S THAKURIA (R2) PP, ASSAM MR. G K THAKURIA (R2)
29	Crl.Pet./812/2018 WITH LCR (PHOTOCOPY) 1 FILE	SIDDHARTHA DASGUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. S AHMED MR. S NEOGI	MR. B BARMAN (R2) PP, ASSAM
30	Crl.Pet./865/2018	MEWALAL GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. J HANDIQUE MR. P BORDOLOI MS M NIROLA	MR B BURAGOHAJIN (R2) MR J P KACHARI (R2) PP, ASSAM MRS. S GOGOI (R2)
31	Crl.Pet./868/2018	BIBHAS MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR. A SARMA MR M K ROY	MR M RAHMAN (R2) MR A SHARMA (R2) PP, ASSAM

32	Crl.Pet./904/2018	LALIT KR. BANTHIA @ JAIN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN MR. S K AGARWAL	MR G CHOUDHURY (R2) PP, ASSAM MS. S KAUSHIK (R2)
33	Crl.Pet./911/2018	TAJ UDDIN LASKAR Versus PANKAJ SHARDA	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. S K GHOSH MS F AHMED
34	Crl.Pet./930/2018	SUDHIR KUMAR SOGANI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR. S CHAMARIA (R2) MR. M ALI (R2) PP, ASSAM MR. S CHANDA (R2)
	WITH			
35	Crl.Pet./700/2018	SUMIT KR. SOGANI Versus STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M ALI	PP, ASSAM
36	Crl.Pet./946/2018	ABDUL KARIM Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MS K SARMA MR. K U AHMED	MR. A AHMED (OP2) MR. I U CHOWDHURY (OP2) PP, ASSAM MR. A MATIN (OP2)
37	Crl.Pet./1072/2018	MAKIB TALUKDAR Versus NAJUMUDDIN TALUKDAR AND ANR.	MR K K MAHANTA MR. B DEKA MS. N BEGUM MR. K M MAHANTA MR. R BORA MS P THAPA MR. B KONWAR	MR. A KHANIKAR (R1) PP, ASSAM
38	Crl.Pet./1079/2018	PRODIP KARMAKAR Versus JUHIDEV KARMAKAR	MR B CHANDA	MR. R DEV MS. S BARAT
39	Crl.Pet./1112/2018	PIAR ALI AHMED @ PIAR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A ROSHID (R2) MS. M R DEVI (R2) PP, ASSAM
40	Crl.Pet./1126/2018	LOKMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MRS. S ISLAM	MR J H SAIKIA (R2) PP, ASSAM
41	Crl.Rev.P./37/2019 FIXED	SHIRAJUDDIN AHMED Versus JINNAT ARA BEGUM	MR S CHAKRABORTY MR I A HAZARIKA	MR. M RAHMAN
42	Crl.Rev.P./48/2019 FIXED	BINOD TIWARI Versus THE STATE OF ASSAM	MR F KHAN	MR. S BISWAS (R2) PP, ASSAM
		<u>BAIL HEARING (BA)</u>		
43	Bail Appln./176/2019 FIXED	DR. BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR N DUTTA MR. N BARMAN	PP, ASSAM
		<u>BAIL HEARING</u>		
44	AB/3422/2018	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. P P DUTTA MR. A BORUA	PP, ASSAM
45	AB/3461/2018	MUKUT KALITA Versus THE STATE OF ASSAM	MR. U HAZARIKA MRS R DEKA MS. T SOM MR. H DAS	PP, ASSAM
46	AB/3756/2018	JAHERUL ISLAM Versus THE STATE OF ASSAM	MR. B K DAS MR. B PHUKAN	PP, ASSAM
47	AB/3775/2018	ABDUL HOQUE Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
48	AB/3787/2018	AKASH BURAGOHAIN Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
49	AB/47/2019 FIXED	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM

50	AB/456/2019 FIXED	BIPUL KR. DAS Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
51	Review.Pet./106/2018 in RSA 85/18(D/O)	UPENDRA NATH BORCHETIA Versus SRI JAGAT BORCHETIA AND ANR	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	
52	I.A.(CrI.)/119/2018 in CrI.Rev.P./58/2018	BIJOY PURKAYASTHA Versus SMT. DEEPMONI DAS PURKAYASTHA	MR A S TAPADAR G UDDIN MR H I CHOUDHURY	
	WITH CrI.Rev.P./58/2018	BIJOY PURKAYASTHA Versus SMT. DEEPMONI DAS PURKAYASTHA	MR A T TAPADAR G UDDIN MR H I CHOUDHURY	
53	Review.Pet./158/2018 in MAC.APP. 227/14(D/O)	NATIONAL INSURANCE CO. LTD Versus MRS DEEPA RANI KALITA AND 3 ORS	MR. R K BHATRA	MR. K R BORA
54	I.A.(CrI.)/459/2018 in CrI.Rev.P./205/2018	SAIDUR RAHMAN Versus BOJIRON BEGUM	MR M H AHMED MD. A. HUSSAIN	
	WITH CrI.Rev.P./205/2018	SAIDUR RAHMAN Versus BOJIRON BEGUM	MD. A. HUSSAIN MR. M H AHMED	MR. N UDDIN MR. M ISLAM MS F N AHMED
55	I.A.(CrI.)/532/2018 in CrI.Rev.P./246/2018	SRI MOUSHAM BHATTACHARYYA Versus SRI NABAJIT BEZBARUAH	MR R K MOUR MR. B DEKA MR P DAS	
	WITH CrI.Rev.P./246/2018	SRI MOUSHAM BHATTACHARYYA Versus SRI NABAJIT BEZBARUAH	MR R K MOUR MR P DAS MRS. D MAZUMDAR MS. J BHATTACHARJEE	
56	I.A.(CrI.)/692/2018 in CrI.Rev.P./334/2018	MOHAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. D M H R KHAN MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
	WITH CrI.Rev.P./334/2018	MOHAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. D M H R KHAN MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
57	I.A.(CrI.)/827/2018 AB 2227/18(D/O) in AB/2227/2018	MD. UMMAR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR B BURAGOHAJIN MS. S GOGOI MR J P KACHARI	MR A M MAZUMDAR (R2) MR. R A CHOUDHURY (R2) MS L BORDOLOI (R2) MR. T A CHOUDHURY (R2) PP, ASSAM
58	I.A.(CrI.)/882/2018 in CrI.Rev.P./448/2018	SANJIB PRADHAN Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. R BORA	PP, ASSAM
	WITH CrI.Rev.P./448/2018	SANJIB PRADHAN Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. R BORA	PP, ASSAM
59	I.A.(Civil)/3066/2018 MAC.APP. 24/14(D/O) in MACApp./24/2014	UNITED INDIA INSURANCE CO. LTD. Versus SMT. MANJU KARMAKAR AND 7 ORS.	MR S DUTTA	MR. A K GUPTA
60	CrI.Rev.P./32/2019 FIXED	NIP KUMAR NATH Versus REENAMONI NATH	MR J ABEDIN MR. M A ISLAM MR. A ISLAM	
61	CrI.Rev.P./49/2019 FIXED	IMRAN NAHARPALLA Versus SHAHANAZ KHAN	MR. P D NAIR MR G ALAM MR. F AHMED MR. H ROHMAN MR. D NAG	
62	CrI.Pet./87/2019 FIXED	BOLIN BORGHAIN Versus THE STATE OF ASSAM AND ANR	MR K K GOSWAMI MR. P MAZUMDER MR. S MITRA	PP, ASSAM

63	Crl.Pet./114/2019 FIXED	JAYANTA BARUAH Versus DR. DILIP HAZARIKA	MR. P KATAKI	
HEARING				
64	Crl.A./283/2016 WITH LCR 4 FILES	SRI DIPAK DAS Versus THE STATE OF ASSAM and ANR,	MR.D P CHALIHA MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM MR.H G BARUAH SR. COUNSEL	MR. A GANGULY (R2) MR. A BORA (R2) PP, ASSAM
65	Crl.A./29/2017 WITH LCR 4 FILES	SRI RAJESH CHOUHAN Versus THE STATE OF ASSAM and ANR	MR.U K DAS LEGAL AID COUNSEL	PP, ASSAM
	WITH I.A.(Crl.)/89/2017 in Crl.A./29/2017	SRI RAJESH CHOUHAN Versus THE STATE OF ASSAM and ANR	MR.U K DAS LEGAL AID COUNSEL	PP, ASSAM
66	Crl.A./126/2018 WITH LCR 1 FILE	SHRIRAM TRANSPORT FINANCE CO. LTD Versus THE STATE OF ASSAM AND ANR	MS L R NAG MR. S BANIK MS K ZEME	MR A SHARMA MR. M P CHOUDHURY MR. P JAIN MR. B P CHANGMAI PP, ASSAM
67	Crl.A./354/2018 WITH LCR 3 FILES	AGROSTAR INDUSTRIES Versus SHRI KESHAB DUTTA	MR. M SARMA MS. I GOHAIN MRS. J DEKA MS. R DEKA MS. R DEKA	MR. K R BORA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 20

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./98/2016	UNITED INDIA INSURANCE CO. LTD Versus JAMIRAN NESSA and 4 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR.S RAHMANR-1
	WITH I.A./1332/2016 in MACApp./98/2016	UNITED INDIA INSURANCE CO. LTD. Versus JAMIRAN NESSA and 4 ORS.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	
2	MACApp./151/2016 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT SANDHYA BISWAS and 10 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A K PURKAYASTHA MR. M TALUKDAR (R -1-6) MR. S BHUYAN (R-7) MR. R DEKA (R- 8&9) MR. R GOSWAMI (R-7) MR. P J BARMAN(R- 1-6) MR. B BISHAYA MS. M SAIKIA (R-7) MS. P BORTHAKUR (R-7) MR. B BHARALI(R- 8 & 9)
	WITH CO/26/2017 in MACApp./151/2016	SMTI SANDHYA BISWAS and 5 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD and 5 ORS	MR. P J BARMAN	
ORDERS				
3	MACApp./220/2015	SHRI UDHAV BARMAN Versus MD HAMID ALI and 2 ORS	MR M BEZBARUAH MR.T PRADHAN MR.M PANDIT MR.A LAL MR.R D LAL	MR.S BHUYANR-2 MR.R GOSWAMI(R-2) MS.M SAIKIA(R-2) MS.P BORTHAKUR(R-2)
4	MACApp./241/2015	SMTI RENU BALA DAS Versus THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	
5	MACApp./251/2015	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.N MODI(R-3) MSP DEHINGIA(R-3) MS.M CHOUDHURY(R-3) MR.S DUTTAR-3 MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3)

	WITH I.A./2459/2015 in MACApp./251/2015	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
6	MACApp./258/2015 WITH LCR	SMTI LAXMI PRIYA DEVI and SHARMA Versus THE ORIENTAL INSURANCE COMPANY LIMITED and 2 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DAS MR. S BISWAS	MR.S S SHARMA(R-3) MS.N MODI(R-1) MS.L SHARMA(R-3) MRA SHARMA(R-3) MRS.M CHOWDHURYR-1 MS.S THAKURIA(R-1)
7	MACApp./73/2016	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI PREMODA DAS and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA MR.S SINGH
	WITH I.A./1227/2016 in MACApp./73/2016	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI PREMODA DAS and 2 ORS	MR. S BHUYAN MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUA MR. A BHATTACHARYA MR. S SINGH
8	MACApp./84/2016	M/S NEW INDIA ASSURANCE CO LTD Versus SMTI PURABI DAS and 3 ORS	MS.M CHOUDHURY MR.A AHMED MR.S DUTTA(Sr.Adv.) MR.P P DOLEY	
9	MACApp./92/2016	OREINTAL INSURANCE CO. LTD. Versus SMTI CHITRA DEVI and 7 ORS	MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	
10	I.A./248/2016 WITH STAY PET. in MACApp./265690/2015 WITH MACApp./265690/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus RAJU DUTTA and 2 ORS, ORIENTAL INSURANCE COMPANY LIMITED Versus SRI RAJU DUTTA and 2 ORS	MR.R C PAUL MS.S ROY	
11	I.A.(Civil)/617/2016 WITH STAY PET. in MACApp./275595/2016 WITH MACApp./275595/2016 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus SMT. KUNJA GOSWAMI and 3 ORS,	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR A SHARMA	MS. P BHATTACHARYA (R1) MR. A BORUA (R1) MR. S SINGH (R1)
12	I.A./724/2016 in MACApp./268924/2016 WITH MACApp./268924/2016 (Filing Number)	UNITED INDIA INSURANCE CO LTD Versus SMT KUNJA GOSWAMI and 3 ORS DEBENDRA NATH BORAH Versus THE NEW INDIA ASSURANCE CO. LTD. and ANR.	MR.S S SHARMA MS.L SHARMA MR.A GANGULY MR.S K SINGH MR.A DUTTA	MRS.B ACHARYA MR.A ACHARYA
	WITH MACApp./268924/2016 (Filing Number)	DEBENDRA NATH BORAH Versus THE NEW INDIA ASSURANCE CO. LTD and ANR		
13	I.A.(Civil)/2381/2017 in MACApp./297938/2017 WITH MACApp./297938/2017 (Filing Number)	SMTI ANOWARA BEGUM and 3 ORS, Versus SMTI BINA CHOUDHURY and 2 ORS, SMT ANOWARA BEGUM and 3 ORS Versus SMT BINA CHOUDHURY and 2 ORS	MR.A S BHATTACHARJEE MR.J DAS MR.S G BHATTACHARJEE MR.S S SHARMA MR.A S BHATTACHARJEE MRG JALAN MR.J DAS MS.L SARMA	PP, ASSAM

14	I.A.(Civil)/4275/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. A S CHOUDHURY (OP1-OP3) MR. R ISLAM (OP1-OP3)
	WITH MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A S CHOUDHURY (R1- R3) MR. R ISLAM (R1-R3)
	WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
15	MACApp./11/2018	CHAMPA BHUYAN Versus SBI GENERAL INSURANCE CO. LTD.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. B K PURKAYASTHA (R3) MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS K DEKA (R3) MS. P BORTHAKUR (R1) MS. M BARUAH (R3)
16	MACApp./19/2018 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus PINKI MAZUMDAR	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	
	WITH I.A.(Civil)/76/2018 in MACApp./19/2018	M/S NEW INDIA ASSURANCE CO. LTD. Versus PINKI MAZUMDAR	MS. L SHARMA MR. A TALUKDAR MR. K K BHATTA MR. J JOHN	
17	MACApp./20/2018 WITH LCR	TAFAJUL ALI BARBHUIYA Versus SANKU DEY	MR. A M BARBHUIYA MS. F BEGUM MS. M MEDHI	MR. B BISHAYA (R1 AND 2)
18	MACApp./21/2018	THE NEW INDIA ASSURANCE CO. LTD. Versus PRADIP SINGH	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. S THAKURIA MR. SIDHANT DUTTA	MR. R BORUAH
19	MACApp./34/2018 WITH LCR	SHRI DHRUBA JYOTI CHOUDHURY Versus PURABI TALUKDAR	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S P SHARMA
20	MACApp./42/2018 WITH LCR	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI SURABALA NATH	MR K BORA MR A J SAIKIA MR N N BHUYAN MR U K DUTTA MR B KAKATI	MR U DAS MR S K DAS MRS R KALITA MR A K ROY
21	MACApp./43/2018 WITH LCR	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI SURABALA NATH	MR K BORA MR A J SAIKIA MR N N BHUYAN MR U K DUTTA MR B KAKATI	MR S K DAS MR U DAS MS R KALITA MR A K ROY
22	MACApp./191/2018	BIMAL SAHA AND ANR Versus SUKUMAR RAY AND 2 ORS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. J GHOSH MR P BANERJEE	MR. I HUSSAIN (R1, R2) MR T KALITA (R3) MR. A KAKATI (R3)
23	I.A.(Civil)/314/2018 in MACApp./57/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus MD ARDESH ALI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR S DUTTA (R4) MS. N MODI (R4) MR. M U MONDAL (R1) MS. N NASRIN (R1) MD. I H KHAN (R1) MR. R A HAZARIKA (R4)
	WITH MACApp./57/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus MD ARDESH ALI	MR R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M U MONDAL (R1) MS. N NASRIN (R1) MD. I H KHAN (R1)

	WITH I.A.(Civil)/317/2018 in MACApp./57/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus MD ARDESH ALI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
24	MACApp./788/2018 CAVT. NO.0766/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus MRS BINU HAZARIKA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M DEKA MR H BEZBARUA MR D K ROY (R6) FOR CAVEATOR
	WITH I.A.(Civil)/3158/2018 in MACApp./788/2018	NEW INDIA ASSURANCE COMPANY LTD Versus MRS BINU HAZARIKA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR H BEZBARUA MR. M DEKA FOR CAVEATOR
25	I.A.(Civil)/555/2019 WITH STAY PET. in MACApp./336/2019 WITH MACApp./336/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SYEDA RASIA BEGUM AND 6 ORS	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	
		ORIENTAL INSURANCE COMPANY LTD Versus SYEDA RASIA BEGUM AND 6 ORS HEARING		
26	MACApp./30/2015 WITH LCR	NAZIR HUSSAIN Versus THE UNITED INDIA INSURANCE CO LTD	MR.A GANGULY	MD. A AHMED
27	MACApp./35/2015 WITH LCR	MOMOTAZ KHANAM and 4 ORS Versus SHRI BACHHRAJ CHHORDIA and ANR	MR.A B CHOUDHURY MR.D CHAKRABORTY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MS.R D MOZUMDARR-2 MS.B BORAH(R-2)
28	MACApp./44/2015 WITH LCR	NATIONAL INSURANCE CO LTD Versus ANOWAR HUSSAIN and 2 ORS	MR.A DUTTA MRS.P M DUTTA	MR.I A TALUKDAR(R-1) MR.S DAS MS.P BARMAN(R-1) MR.R CHETRI
29	MACApp./65/2015 WITH LCR	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	MS A SAIKIA MR S KHAN MS M DEY
	WITH MC/1037/2015 in MACApp./65/2015	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	
30	MACApp./89/2015 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD AKSED ALI and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.K BHATTACHARJEE-1 MR.U DAS(R-4) MR.D SARMAH(R-4) MS.M BHATTACHARJEE(R-1) MR.A DUTTA(R-5) MRS.P M DUTTA(R-5) MSN BORGHAIN(R-1)
31	MACApp./90/2015 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus MISS NUR NEHAR AHMED and 10 ORS	MR.S S SHARMA MR.R DUTTA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A S BHATTACHARJEE(R-1, 5 & 6) MSS CHAKRABORTY(R-1, 5 & 6) MRM H AHMED(R-1 to 4) MRS.S B GOHAIN(R-1 to 4) MSN NASRIN(R-8 & 9) MR.M HUSSAIN(R-8 & 9) MR.A DUTTA(R-11) MDI H KHANR-9 MR.A RAHMAN(R-8) MRS.P M DUTTA(R-11)
32	MACApp./146/2015 WITH LCR	M/S. BAZAZ ALLIANZ GENERAL INSURANCE CO. LTD. Versus JOSIRAN BIBI and ANR.	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	MR.S HOQUE(R-2) MR. M DEKA

33	MACApp./262/2015 WITH LCR	SMTI MIRA GHOSH and 2 ORS Versus SRI MADAN DAS and 2 ORS	MR.O P BHATI MR.P SARMAH MRD MONDAL	MS.M CHOUDHURY(R-3) MR.A AHMED(R-3) MR.S DUTTA(Sr.Adv.)(R-3) MR.C SHARMAR-3 MS.S THAKURIA(R-3) MRS.R BORO BORA(R-1) MR.P P DOLEY(R-3)
34	WITH MACApp./255/2015	M/S NEW INDIA ASSURANCE CO LTD Versus MRS MIRA GHOSH and 4 ORS	MS.M CHOUDHURY MR.A AHMED MR.S DUTTA(Sr.Adv.) MR.C SHARMA MS.S THAKURIA	MRS.R BORO BORA(R-4)
35	MACApp./264/2015 WITH LCR	M/S NEWINDIA ASSURANCE CO. LTD Versus MRS BULU DAS and 4 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	
36	MACApp./277/2015 WITH LCR	MD RAHIMUDDIN HUSSAIN Versus CHOLA M/S GENERAL INSURANCE CO. LTD and 2 ORS	MR.H DAS	MR.S BHUYAN(R-1) MR.R GOSWAMIR-1 MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1)
37	MACApp./272/2016 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus MRS HAMIDA BEGUM and 5 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.B CHAKRAVARTYR- 1-3 MS.P UPAMANYU(R- 1-3)

=====

LEAVE NOTE OF ADVOCATES FOR 11/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. A C BURAGOHAIN	01-03-2019	To	11-03-2019
5)	MR. B DEB	11-03-2019	To	26-03-2019
6)	MR. D BORAH	11-03-2019	To	15-03-2019
7)	MS. A VERMA	07-03-2019	To	29-03-2019
8)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
9)	MS M HAZARIKA	11-03-2019	To	15-03-2019
10)	MR A K DAS	11-03-2019	To	15-03-2019
11)	MR. D K BAGCHI	11-03-2019	To	14-03-2019